107 Re Proclamation issued [RAJYA SABHA] relating to the State of 108 by President Gujarat

[श्र लापति तिपाठी] बहुत से लोगों को भर्ती होने का मौका मिला है, उस सब से ऐसा लगता है कि जो उनका कोटा है शेड्यूल्ड कास्ट और शेड्यूल्ड ट्राइब्स का वह ग्रगर भर नहीं गया है तो एक ग्राध महीने में वह कोटा पूरा भर जाएगा ग्रोर उसमें कमी नहीं रह जाएगी ।

अध्यक्षा जी, मैं ग्रापका छुतज्ञ हं कि ग्रापने मुझे यह अवसर दिया ग्रीर मैं माननीय सदस्यों का छुतज्ञ हूं कि उन्होंने बहुत शान्ति से मेरी बाते सुनी ।

ग्रब मैं यह चाहता हूं कि आपका आशीर्वाद मिले, आपकी शुभकामनायें मिलें। जो सुधार रेलों में इस वक्त रहा वह बढ़ता चले ग्रौर फिर इसमें ढिलाई न आने पावे ग्रौर ग्रधिक से ग्रधिक रेलों के माध्यम से देश को जनता को सेवा और देश को सेवा हम कर सकें। हमारा यह विचार है कि रेलों के लिए, जैमा मैं पहले कह चुका हू, हमारे तीन लक्ष्य हैं, एक तो यह है कि देश को सेवा होती चले । दूसरा यह है कि जो पिछड़े हुये इलाके है, वैकवर्ड एरियाज है उनका डेवलपमेंट हो ग्रौर तीसरा यह है कि रेलों को आधिक दुष्टि से सुद्ह और प्रोढ़ बनाया जाये जिससे कि ग्रधिक से ग्रधिक देश की सेवा हम कर सर्के । इन तोनों लक्ष्यों और तीनों कामों को पूरा करने की चेष्टा हमारी स्रोर से · हो रही है। हमारे सब भाई उसमे लगे हैं। म्रापका म्राशीर्वाद, म्रापको शुभ कामनाये, ग्रापकी सदभावना प्राप्त हो ताकि हम इसमें सफल हों, यही आपसे प्रार्थना है।

SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE GOVERNMENT OF TAMIL NADU FOR THE YEAR 1975-76

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI): Madam, I beg to lay on the Table a statement (in English and Hindi) showing the Supplementary Demands (March 1976) for Grants of Expenditure of the Government of Tamil Nadu for the year 1975-76.

THE VICE-CHAIRMAN (SHRI-MATI PURABI MUKHOPADHYAY): The House stands adjouned till 2 P.M.

> The House then adjourned for lunch at six minutes past one of the clock.

2 P.M.

The House reassembled after lunch at three minutes past two of the clock,

Mr. Deputy Chairman in the Chair.

STATUTORY RESOLUTIONS AP-PROVING THE PROCLAMATION . ISSUED BY THE PRESIDENT ON THE 12TH MARCH, 1976, UNDER ARTICLE 356 OF THE CONSTI-TUTION, IN RELATION TO THE STATE OF GUJARAT

THE MINISTER OF HOME AF-FAIRS (SHRI K. BRAHMANANDA REDDI): Sir, I beg to move the following Resolution:

"That this House approves the Proclamation issued by the President on the 12th March, 1976, under article 356 of the Constitution, in relation to the State of Gujarat."

Sir, copies of the Report of the Governor of Gujarat were laid on the Table of the House on the 15th March 1976. As the House would recall, following the mid-term elections to the State Legislative Assembly in June 1975, although no party emerged with a clear majority, a Janata Front Ministry, headed by Shri Babubhai Patel, was formed with the support of the Kisan Mazdoor Lok Paksha since dissolved and some Independents. The Governor has, in his Report, described the political events in the State which led to the resignation of the Chief Minister on the 12th March

1976 and which ultimately necessitated the issue of the Proclamation under article 356 of the Constitution. The situation that confronted the Governor has been set out in the Report. The Janata Front Ministry having resigned, following their defeat on the floor of the Assembly, the Congress Party was the single largest party with 84 Members in a House of 182 with three vacancies. Some Members of the dissolved KMLP and Independents had reportedly decided to extent support to the Congress. But, according to the Governor, a clear position had not crystallized. In the subsisting fluid situation, he felt that there was no prospect of a stable Government being formed early. Moreover, as a result of the developments in the States, the Budget for the year 1976-77 had not been passed and the immediate problem was one of having authorisation of expenditure from the beginning of the next financial year.

A situation had clearly arisen when the Government of the State could not be carried on in accordance with the provisions of the Constitution. The Governor, therefore, recommended action under article 356 of the Constitution. While doing so, he also recommended that the Legislative Assembly be kept in suspended animation, in the hope that after the situation stabilized, popular rule may be restored.

The report of the Governor was carefully considered and a Proclamation under Article 356 was issued by the President.

Sir, I have nothing more to add at this stage. I have no doubt that the hon. Members will fully appreciate that in the circumstances obtaining in Gujarat there was no alternative to a spell of President's rule.

With these words, Sir, I commend the Proclamation issued by the President on the 12th March, 1976, under article 356 of the Constitution, for approval of this august House.

The question was proposed.

श्री योगेन्द्र शर्मा (विहार) : मान्यवर, गजरात में जनता मोर्चे की सरकार का पतन कोई ग्रप्रत्याशित घटना नहीं थी। जिस परिस्थिति में इस सरकार का निर्माण हन्ना था ग्रौर निर्माण के बाद इस सरकार ने जो रीति-नीति ग्रख्तियार की थीं उसका लाजिमी नतीजा उसका पतन था। यह वताने की ग्रावश्यकता नहीं है कि पार साल हमारे देश की स्वतन्त्रता, एकता ग्रौर शक्ति को छिन्न-भिन्न करने के लिये उन विदेशी शक्तियों की ग्रोर से कूछ लोगों को सह मिल रही थी जिनकी ग्रांखों में हमारी स्वतन्त्रता, एकता ग्रौर शक्ति कांटों की तरह चभती थी, खटकती थी। हमारे देश में प्रतिक्रियावादी. फासिस्ट मुहिम शुरू की गई थी। सौभाग्य से हमारी प्रधान मंत्री श्रीमती इन्दिरा गाधी जी के कूशल नेतृत्व से वह प्रतिक्रियावादी फासिस्ट मुहिम फिलहाल परास्त कर दी गई। जब पूरे देश में राष्ट्र विरोधी फासिस्ट मुहिम, परास्त हो जाती है तो गुजरात में उसी मुहिम की पैदावार जनता मोर्चा की सरकार बहुत दिनों तक चल नहीं सकती थी। कुछ दिन पहले गजरात की जनता मोच का प्रति-कियावादी मुहिम की लफ्फाजी का शिकार होकर यह समझता था कि जनता मोर्चे की सरकार वहां पर कायम रहेगी । लेकिन गजरात की जनता को यह समझने में देर नही लगी कि यह शासन ज्यादा देर तक नहीं चल सकता है ।

सरकार यहां पर कायम हुई है वह न केवल गुजरात की जनता वल्कि पूरे देश के हित के विपरीत है। यह चीज स्पष्ट हो रही थी कि एक के बाद एक जो गुजरात में षटनार्ये हुई, उनसे गुजरात में पंचायत चुनाव हुये। गुजरात के पंचायती चुनाव किस बात के संकेत देने लगे? जनता, गुजरात की जनता प्रतिक्रियावादी फासिस्ट मुहिम की लफ्फाजी से निकल रही है। फिर उसके बाद ग्रहमदा-बाद कारपोरेशन के चुनाव हुये ग्रीर 12 तारीख को जब वहा पर मतियों ने इस्तीफा

111 Re proclamation issued [RAJYA SABHA] relating to the State of 112: by President Gujarat

[श्री योगेन्द्र गर्मा]

दिया और 13 तारीख को गुजरात बन्द का जनता फ़न्ट की ओर से आवाहन किया गया तो गुजरात की सारी जनता ने उसकी अवहेलना करके अपना मत. अपनी प्रतिक्रिया प्रकट की । गुजरात को इस जनता फ़न्ट की सरकार से निजात मिल गयी, एक राहत मिल गयी।

मान्यवर, प्रश्न गुजरात असेम्बली में टेक्नीकल बहुमत या ग्रल्पमत का सिर्फ नहीं है। उस कारण से भी जनता फन्ट करकार का पतन हो चुका है। प्रश्न है पूरे देश के भाग्य ग्रौर भविष्य का । इस प्रसंग में मैं देखता हू कि जब तक यह संग्कार वहां पर कायम रही तब तक वहां क्या हो रहा था? उन्हों दिनों जिन दिनों इस सरकार का पतन हम्रा बडौदा में डाइनेमाइट काण्ड का जो पता लगा वह इस बात का इजहार था कि वहां पर कितनी वडी तोडफोड की साजिण, कितने बड़े पैमाने पर कितने संगीन ढंग से हो रही थी। उसकी छान-बीन हो रही है ग्रौर जब तमाम तथ्य सामने ग्रा जायेंगे तो उसका स्वरूप पूरे देश के सामने प्रकट होगा । लेकिन जितनी भी चीजें हमारे सामने ग्रा चुकी है उसके वाद यह कहने में संकोच नही है कि गुजरात देश की श्राजादी, देश की एकसा और देश की शान्ति के लिये बहुत वडा खतरा, एक बहुत बड़ा षड्यंव का ग्रइडा बन गया था ग्रौर यदि बहु कायम रहती तो हमारे देश में कभी भी कुछ हो जासकताथा।

मान्यवर, केन्द्रीय सरकार ने ग्रोर पालियामेंट ने भी इम बात को मंजूर किया कि राष्ट्रीय स्वयं सेवक संघ देश के लिये खतरा है, तब जब कि उस पर प्रतिबन्ध लगा दिया गया। पूरे देश की एकता, स्वतन्वता ग्रोर शक्ति के लिये राष्ट्रीय स्वयं सेवक संघ खतरा बा इमलिये वह प्रतिबन्धित हो गवा।

गुजरात में क्या हो रहा था । गुजरात में जनता फ़न्ट सरकार की छत्र छाया में सिविल डिफेंस आगेंनाइजेजन के नाम पर, नागरिक मुरक्षा मंगठनों के नाम पर पूरे गुजरात में राष्ट्रीय स्वयं सेवक संघ का जाल बिछाया जा रहा था क्रौर इस सिविल डिकेस क्रागें--नाइजेशन के नाम पर पूरे गुजरात में जाल विछा दिया गया । यदि वह चीज कायम रही. यदि वह चीज कायम रहेगी तो इस पुरे देश का क्या होगा । गुजरात को एक फासिस्टी साम्प्रदायिक शक्ति के हाथ सौंप कर के क्या हम अपने देश की रक्षा कर सकते हैं, देश की एकता और आजादी की रक्षा कर सकते है। गुजरात में जनता फन्ट सरकार की छत्रछाया में सिविल डिफेस आर्गानाइजेशन के नाम पर इतना ৰভা ঘৰ্ড থক. তলনা ৰভা আল বিন্তা বিযা गया था । ऐसी हालत मे देश के भाग्य स्रौर भविष्य का तकाजा था कि इस सरकार से गुजरात और पूरे देश की मुक्ति मिल जाय और मुक्ति मिलने के लिये यह पूरें देश के लिये यह खुशी और तसल्ली की बात है ।

श्रीमान पूरे देश में सबसे शोषित, पीड़ित , दुर्बल वगों को राष्ट्रीय स्वतव्रता की किरण पहुंचाने के लिए 20 सुन्ती कार्यक्रम ग्रारम्भ किया गया ताकि हमारे देश के जो सबसे भोषित, पीडित तबके हैं उनको कुछ राहत मिले। लेकिन वहां क्या हो रहा था? वहां एक दूसरा ही कार्यक्रम चलाया जा रहा था। यह कैसे संभव है यदि पुरे देश में एक कार्यक्रम चले तो देश का जो एक बहुत ही गौरवशाली ग्रभिन्न भाग गुजरात है जिसका महात्मा गाधी को जन्म देने का श्रेय थलग. उसरें। ग्रलग प्राप्त है वह हो। पूरे देश में ग्राज भूमिसुधार की लहर दौड रही है कि इस देश से सामत-बादी ग्रवजेषों को समाप्त किया जाए,

113 Re Proclamation issued [22 MAR. 1976] relating to the State of 114 by President Gujarat

वे सामंती ग्रवगेष जो हमारे देग के पिछड़े पन का एक प्रधान कारण हैं। लेकिन वहां पर इन्हीं सामंती ग्रवशोधों को न केवल बरकरार रखा बल्कि उन मामंती ग्रवणेषों को मजब्त करने का प्रोग्राम चल रहा था। ऐसी हालत में राष्ट्रीय धारा से ग्जरात को ग्रलग रख कर कोई सरकार चल नहीं सकती थी। उसका पतन होना म्रवण्यभावी था ग्रौर उसका पतन हन्ना। मान्यवर, हमको कि खबर ੜ गजरात पुरे देश के उन लोगों का, उन तत्वों का जबर्दस्त ग्रडडा बन गया जिन्होंने पार माल की फासिस्टी मोहिम शुरू की थी और जब वह ग्राडडा वन गया तो उस का संबध हमारे गष्ट्र के उन विदेशी शवुद्रों के माथ हो गया था जिनको हमारी ग्राजादी हमारी एकना, हमारी जक्ति गवारा नहीं थी। उन की भी गतिविधियां गुजरात में तेज हो गई थी। हमको खबर है, ग्जरात के काण्डला पोर्ट में पश्चिमी जर्मनी में हथियार जहाजों के द्वारा उतारे जा रहे थे झौर उन हथियार का क्या उपयोग होता, यह अन्मान किया जा मकता है। न केवल घडौदा में डाइना-माइट को इकटठा करके पूरे देश में तोड़-फोड़ की एक विराट साजिश थी बल्कि विदे थों से भी हथियार मंगा कर उस तोड़ फोड़ की कार्यवाही को और भी उग्र ग्रौर भी सांधानिक बनाने की साजिज चल रही थी। तो ऐसी हालत में गुजरात जिसकी देशभक्ति की की जनता, लम्बी परम्पराँ है, शानदार परम्परा है, গনী: जनै∶ उसने इम जनता ਸ਼ਾਟ की सरकार में ग्रपना समर्थन बापम करना शुरू किया ग्रौर इस मरकार का पतन हो गया। अफनोम है कि अभी विश्वान सभा में ऐमी पोजिजन नहीं है कि तुरन्त एक वैकाल्पिक जनप्रिय सरकार की स्थापना हो। जहां तक हमको ŧ जोड़-तोड़ रहा मॉलम चल आधार पर विधान सभा जिस 1

का चुनाव हुग्रा था ग्रांर विधान समा में ग्रधिकतर मदस्य पहुंच गए थे उसमे वहां के मेम्बरों के बारे में बहुत ही निष्चय के माथ कुछ भी कहना संभव नहीं है।

वहां पर बहुमन या अल्पमन की गिनती यदि हो या इस वात की कोणिश की जाय तो हमारा विचार है कि वह कोणिण इस तरह की होगी जिस तरह बेगों को तराजु पर तोलने की कोशिश की जाती है। ग्राप सब को मालूम ही है कि जनता फण्ट का निर्माण किस आधार पर हुआ था? इसके लिए कोई मूसगत सिद्धान्त नही था, कोई नीति मही थी और न ही कोई कार्यक्रम ही था। जिम मुहिम की पैदावार यह सरकार थी यह मोर्चा था उस मुहिम को हमने बिहार में देखा। जब इस मुहिम की सभा होनी थी तो उसमें एक कविता पढी जानी थी। जो कविता पढ़ने वाले थे वे इस समय जेलों में याराम कर रहे हैं। उसमें इस तरह की कविता पढी जाती थी।

> "हम नही दक्षिण, हम नही बाम हम को है रोटी से काम।"

यानी उन लोगों का कोई सिढान्त नहीं श्री कोई नीति नहीं थी ग्रीर उनका ध्येय केवल यह था कि किसी न किसी तरह सत्ता पर ग्रधिकार करना चाहिये। तो इस तरह के लोग वहां पर पहुने हैं। ग्रव वे लोग देख रहे हैं कि हवा बदल गई है, मुह्मि फेल हो गया है, तो उसमें से बहुत से लोग उछल उछल कर ग्रापकी पार्टी में शामिल होने की कोशिश कर रहे हैं ग्रीर करेंगे। यह उनकी पार्टी का धरम-करम है ग्रीर करेंगे। यह उनकी पार्टी का धरम-करम है ग्रीर करेंगे। यह उनकी पार्टी का धरम-करम है ग्रीर करेंगे। यह उनकी वह ग्रापकी पार्टी में शामिल होना चाहते हैं। लेकिन हम यह निवेदन करना चाहते हैं कि यदि गुजरात में राजनीति स्वच्छता तथा स्विरता कायम करना चाहते हो, तो

115 Re proclamation issued [RAJYA SABHA] relating to the State of 116 by President Gujarat

[श्री योगेन्द्र शर्मा]

फिर ग्राया राम ग्रौर गया राम की बात नहीं करनी चाहिये ग्रौर इस तरह से बहुमत या ग्रल्पमत वनाने की कोशिश नहीं की जानी चाहिये। ग्रगर इस तरह की कार्यवाही की गई तो फिर गुजरात में ग्रस्थिरता पैदा हो जायेगी।

गुजरात में दो तरह के उदाहरण देखने में ग्राये हैं। एक तो यह कि वहां पर किस प्रकांर से कांग्रेस की सरकार को तोडा गया ग्रौर फिर से चुनाव कराये गये ग्रौर फिर किस तरह से ग्रपविव गठबन्धन किया गया। जिस तरह से 1971 में ग्राण्ड एलाइन्स किया गया, उसी तरह का एलाइन्स किया गया, मगर इस समय नाम दूसरा रखा गया था। यह एलाइन्स भी ग्रब टूट गया है। ग्रव वहां पर फिर से वैकल्पिक सरकार बनाने की कोशिश की जा रही है, तो मैं यह निवेदन करना चाहता हूं कि एक सिद्धान्त, एक नीति पर वहां पर सरकार बनाने की बात सोची जानी चाहिये। प्रधान मन्त्री जी की जो नीति है उनका जो कार्यक्रम है **उस**में ईमानदारी के साथ निष्ठा रखते हुये सब राष्ट्रीय जनतांत्रिक शक्तियों को मिलाकर, वहां पर सरकार बनाने की कोशिश की जानी चाहिये। यदि इस कार्यमें देर भी लग जाय तो कोई बात नहीं। लेकिन जल्दबाजी में ग्रौर तात्कालिक लाभ के लिए ग्रपने सिद्धान्तों को ग्रौर अपनी नीतियों को छोडा जाना नहीं चाहिये। हम नहीं दक्षिण, हम नही वाम, हम को हैं रोटी से काम, इस तरह के सिद्धान्त को लेकर कोई भी सरकार चल नहीं सकती है। प्रधान मन्त्री जी ने जो देश के सामने कार्यं क्रम रखा है ग्राप उन सिद्धान्तों को सामने रखकर वहां पर सरकार का गठन करें ।

सवसे पहला कार्य वहां पर जो करना है वह यह है कि जो राप्ट्र विरोधी शक्तियां वहा पर पैदा हो गई थीं उनका सफाया किया जाय । हम ग्रापको वतलाना चाहते हैं कि वहां पर सिविल डिफेंस के नाम पर एक ग्रागंनाइजेशन कायम किया गया है । यह जो ग्रागंनाइजेशन बनाया गया था उसको बनाने में ग्रार०एस०एस० की चाल वाजी थी । इस समय वहां देश की सुरक्षा का प्रश्न सब से पहिले है । वहां पर सवसे पहला कार्य जो किया जाना चाहिये वह यह है कि प्रशासन ग्रीर दुसरे राजनीतिक तथा सामाजिक क्षेत में ग्रार०एस०एम० के जो लोग घुस गये हैं उनको उससे मुक्त कराया जाय ।

दूसरी बातों को वतलाने की ग्रावश्यकता नहीं है। हम ग्राशा करते हैं कि वहां पर जो राष्ट्रपति शासन लागु किया गया है वह वीस सूत्री कार्यक्रम को सफलता पूर्वक लागू करने की कोशिश ग्रवश्य करेगा। बीस सुती कार्यक्रम को सफलता पूर्वक लागू करने के लिए यह ग्रावश्यक है कि वहां पर राष्ट्रीय जनतान्तिक शक्तियों की कमेटी बनाई जानी चाहिये जो इस कार्यक्रम के कार्य को पूरा करने में ग्रपना योगदान तो दे । फिर जनता को नौकरशाही से जो कठिनाई होती है उस का भी तात्कालिक तौर पर हल हो जायेगा और इस संबध में मैं यह भी निवेदन करना चाहुंगा कि बीस सूत्री कार्यक्रम का सिर्फ प्रचार न हो। हम की एतराज नहीं है कि इस बीस सूती प्रोग्राम में ग्रगर चार सूत्री प्रोग्राम और जोड़ दिया जाय ग्रौर ऐसा कर के उसे चौबीस सुत्री प्रोग्राम बना दिया जाय, लेकिन कहने के लिये बीस सूत्री प्रोग्राम ग्रौर करने के लिये चार सूत्री प्रोग्राम यह नहीं होना चाहिए । इसीलिये मैंने कहा है कि निष्ठापूर्वक इस बीस सूत्री प्रोग्राम का चाहिए ग्रौर ग्रंत में गृह पालन होना मंत्री जी से यह कह कर ग्रयनी बात समाप्त करना चाहता हूं कि त्यागी जी ग्रौर उन की तरह के लोगों को यदि आप ग्रवसर देंगे (Interruptions) यदि उन का कायाकल्प हो चुका है ग्रौर ईमानदारी के साथ कायाकल्प हो चुका है ...

Re Proclamation issued [22 MAR. 1976] relating to the State of 117 118 bu President Gujarat

श्री एन॰ जी॰ गौरे : अगर आप का हो सकता है तो उन का भी हो सकता है ।

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श्री योगेन्द्र शर्मा : हमारी ग्रौर ग्राप की बात तो जगजाहिर है, लेकिन उन का पता नहीं क्या होगा । लेकिन याज जो कुछ गुजरात में हो रहा है, वहां उन के वहत से बन्ध् ग्राप के साथ ग्राने के लिये तैयार है। ग्राप शायद उन से ग्रभी बात नहीं कर रहे हैं। वह कह रहे हैं कि वह ग्राप के इस वीस सूवी प्रोग्राम को मानते हैं। तो मैं सिर्फ यही कहंगा कि ग्राप ग्रवसरवादिता का सहारा मत लीजिए। ग्रगर ग्रवसरवादिता का सहारा लिया जायेगा तो गुजरात में कमी भी राजनीतिक ग्रौर प्रशासनिक स्थायित्व नहीं होगा और वहां की जनता के जीवन में सुधार और प्रगति लाने का प्रश्न तो बहुत दूर हो जायगा ।

SHRI MANUBHAI SHAH (Gujarat): Mr. Deputy Chairman, Sir. I welcome the Resolution of the Home Minister to confirm the Proclamation issued by the President under article 356 of the Indian Constitution. Sir. it is a happy day that for the first time, perhaps, in the history of independent India, a Government was defeated on the floor of the House leading to the imposition of the President's Rule. In the past, we had occasions when due to misdemeanur, mal-administration or crossing of the floor when the Assembly was not in session, several times in this country, President's Rule has been imposed. If there is any need for a democratic process to be improved as operating in this country even after emergency, the downfall of the Janata Morcha Government-I am rather disinclined to call it Janata Morcha; it was more a morcha than Janata inside; but does not matter; that was the nomenclature by which they were known-when they were defeated on a cut motion on Demands of Civil Supplies in the State and then bringing about the President's Rule were a very happy gragury. I would not exaggerate my emphasis here that it was a day of deliverance, but, certainly. a verv very large section of the Gujarat population heaved a sigh of relief at the end of the marriage born out of such incongruous circumstances as the formation of Janata Morcha depicted. But, as you know, Sir, the largest single party after the Assembly's elections in June 1975 was the Congress. My party had 75 seats. The Congress (O) had 56; about 18 for the Jana Sangh and the rest were the various conglomerate constituents of the Janata Morcha, leading to 86. Even at that time, they really did not command an absolute majority in the House and the regional party born out of very peculiar circumstances in Gujarat had lent support to them and after two months of the election of the Assembly, that party was denounced most vehemently by the Janata Front. They said that they would not even think of associating themselves with such a party or even talk to their leaders. It is very strange that they gave up all principles of decent democratic behaviour, as has been pointed out by Shri Yogendra Sharma, and went against what they had propagated throughout that under no circumstances they would join hands with the KMLP. But it was the KMLP which came to their aid in forming the Government. At that time, we had pointed out to the hon. Governor that in our view, as no single party was able to form the Government on its own, having not been able to secure a clear majority, it was not the time to allow such SVD experiments, which had failed miserably in the last few years throughout the length and breadth of the country. But we bowed to the democratic verdict. It was then that this ignoble and hotch-potch mixture of the Janata Front Government came into existence. I would like to remind the House here that the Gujarat elections took place before the Emergency. What was happening during the election campaign? I had said this on many occasions in this House I had not seen such a thing in my long experience. I have been in elec-

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[Shri Manubhai Shah] tions since the Montagu Reforms. when Mr. Nariman stood from Bombay. During the election campaign, all the meetings of the Congress Party addressed by various leaders of the party, including the Prime Minister.

were seriously disturbed. I am a personal witness to this. I need not give any evidence to show how these meetwere disturb and by whom. ings Many hon. Members who were with us as AICC observers in Gujarat, were clear witnesses to this. When Shri Jagjivan Ram was addressing a meeting, a big stone was hurled at him. Let them give a single example where we have disturbed their meetings. One's heart is pained to think about such things that those persons who called themselves upholders of democracy were doing such things. But not a single meeting of theirs was disturbed by our people. We are not cowards; we could have done that. As a matter of fact, my own volunteers came to me many times and said that the leaders of the Janata Front were behaving like this and that we should also dot it for that. We have not done that. Therefore, I would like to assure Shri Yogendra Sharma that my party would never resort to such things, either in forming the Government or in fighting the elections or topple such democratically-elected Governments. The proof of this could be seen in the fact that not a single groups, meeting of the Opposition marked by violent turbulence and talks of every type, was disturbed by candidates belonging to the Indian National Congress. Even under such difficult circumstances, we performed well.

Now, the important lesson of this Gujarat experiment is that the regional parties have no future in the federal set-up of this country. This is borne out by this ignoble and conglomerate mixture which was totally anti-democratic, which had no clearcut programmes and which had come into being purely on the support of some rich zamindars who were motivated by caste considerations. It is good that this 'Aya Ram Gaya Ram

120 Gujarat

experiment' had failed and the concept of regional parties is dead. Within nine months, it came to an end. I hope the Opposition leaders would think more and more intensively whether such types of regional parties should be encouraged to form Governments or to capture power. If our party had wanted, we could have done that. We could have also negotiated with the KMLP and others. We have not done that because we do not believe in such things.

The second point is this. After the Government was formed, what did they do? The whole development work was at a standstill. When we approached them for anything, they said 'What about the Central assistance?' It is very strange that they should say like this. In a federal system, even though there may be different Governments in different States, a harmonious relationship between the Centre and the States is a sina qua non for the effective functioning of the system. Every responsible member of the Government, including the Chief Minister, Shr. Babubhai Patel, Shri Keshavbhai Patel of my constituency, Rajkot and others, flouted openly the Emergency regulations. This has been welcomed by the whole country. But in Gujarat, all the time they were attacking the Emergency. They were all the time attacking the political personalities, including the Prime Minister. Of course, she could bear it and she could reply to it. But the point is, normal rules of decency were given up and they were openly flouting the Emergency regulations. Many times they say that the Congress Party is accumstomed to raising accusations and allegations of character assassination. I want to ask: Why was it that the origin of this type of subversive pamphlets was there in States where this type of Government was functioning, either in Tamil Nadu or in Gujarat? The very fact is that it was a conspiracy of a sinister nature and we take that even if they were not directly involved as a Government, the atmosphere was created for these

things. The very reasons against which the emergency was declared were being promoted there positively by the utterances and actions of responsible Ministers and leaders of those parties.

The third lesson which I think has to be learned is, perhaps, what has happened during the Corporation elec-There were certain areas in tions. which the Jana Sangh and some of the conservative elements did not like the socialist and progressive policies of the Congress Party, my party, where they were fomenting anti-socialist views. There they captured a few corporations and they went high and mighty, saying "Well, the Corporation elections have proved that we command the majority confidence of the people of Gujarat, and the Congress leadership does not command". We are humble people; we accept defeat when it comes. After all, in politics victory is not the only gain. You have got to keep to your goals, your programmes and directions, your win the support of the people. They have been too much proud just at the victory in a few Corporation elections, even though there-I am not going to take much time of the House-we can conclusively prove that in most of the other corporations or municipalities which are urban-oriented, we had a clear majority except in the three cities. And the last one is Ahmedabad. In between came the panchayat elections.

SHRI OM MEHTA: In Ahmedabad we are in majority.

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SHRI MANUBHAI SHAH: 1 will come to that later on. Firstly, Rajkot, Baroda and Surat Corporations, then panchayats and then the Ahmedabad Corporation. So, I was trying to say that in the panchayat elections, they said "Eighteen out of 19 are ours because the entire public opinion has expressed itself and in the municipal corporation elections it has demonstrated that they have confidence in us." We said, why do you leave even the one panchayat to us? They said

"We can't but; that panchayat is difficult". This is the official statement of the Chief Minister and the Secretary of the Janata Morcha Party. We said "We shall get". Babubhai Patei, in a meeting in Surat which I myself attended had been saying, "We are likely to get 18 seats". But Indubhal Patel officially announced that WA would get 13. They were laughing. And what was the result? When we got a clear majority in taluka panchayats, in the indirect elections of sarpanchs and in the final elections of the District Panchavat Committee. they tried to produce some statistics, and one of the leader writers in Indian Express and other leading newspapers were saying, "No, no, the vote is this and the vote is that". When you get defeated also you want to plead and hoodwink public opinion. When we were victorious also they were trying to say that the other party was losing. Therefore, the norms of democratic behaviour also proved that while you were not safeguarding democracy, all that can be done to destroy the democratic faith of the people of this great country has been resorted to in the Corporation elections, in the panchayat elections and, last but not the least, in the Ahmedabad Corporation. In Ahmedabad, out of 105 seats, 85 are ours. They were saying that 20 at the most would go to the Congress because they forgot that during the elections to the Assembly, in the labour area, we had captured 80 per cent of the votes. Out of this 20 per cent or eight seats, we had already captured six seats. That will demonstrate how it was in the Ahmedabad Corporation. When the Chandigarh session was going on, every minute the news was coming and we were wondering what would happen. We were all thinking that we might even get a majority. Ahmedabad is the focal point of all the political and economic forces of Gujarat and therefore we had given great attention and importance to that. There the verdict was a bare majority of three. They were going to give us 20. We got 51. Now the Corporation is going out of their hands. Today, Krishnavadan

Re proclamation issued [RAJYA SABHA] relating to the State of 124 123 by President

[Shri Manubhai Shah] Joshi, the Mayor and the other two people might have resigned because. as far as I know, they have lost the majority. Therefore, what I would sav is that the entire hotch potch of a very anti-democratic characterwhat you can call, the absence of Government in Gujarat-is over with the proclamation that has been promulgated.

I want to say a few things to emphasize what type of conspiracy was taking place. I narrated the Baroda incident 10 days back. At that time what we had read in the newspapers has come out entirely true, that from that place torch-type detonators, about 700 once and 209 later on, were found in a box. And what was writen on the box? It was: Literature and books One Dr. Mohan and one Dr. Gautam, I do not want to connect those names because they appeared in papers but the two great stadwarts of the SSP and important supporters of the Janata Morcha, are supposed to be the brain behind this conspiracy and the conspiracies in Banaras and in Bihar. If I may add-of course, I have no substantial proof yet-that foreign hands which are not in favour of seeing the progress of this country and we have supported anti-regimes all over the world, are supposed to be helping the Baroda Corporation elections and these people stood for 15 days.

Therefore, Sir, my submission to the Home Minister is that a few things have to be kept in mind. One is that this enquiry should not be left, even if it is President's Rule, to the local police or administration. 1 would request or rather I must demand on behalf of the people of Gujarat that the CB.I. should have a direct hand so that the entire conspiracy is fully exposed and the facts are known to the people of India and to the rest of the world, why the Western press has been supporting anti-Congress Governments and opposing emergency. They should know that here is a concrete proof of something happening. I do not want to involve directly Prof. Ramlal Parikh, it is not

Gujarat

that, but it is the atmosphere that you create. You oppose the emergency at every step. You do not implement the 20-point programme and try to cover it up by a 62-point programme and these things. After all, there is something like national solidarity. Different parties can rule this place or that place but there is something like a common current. When this country wants to go forward. when the 20-point programme has been accepted by all the elements of political life in this country—I do not see any party which has denounced or opposed this programme-at that time to create an atmosphere and not to implement the programme is not good.

I will not take more than twa minutes. My friend, Mr. Yogendra Sharma, said that the Government should not be slack. I can assure you that we have authorised our Pradesh Congress President in Ahmedabad to scrutinise every one. It is natural that under the lure of power, under so many inducements they had conglomerated and supported the Janata Morcha but we are proud to say that we never broke this Government by offering any inducement to anybody. No unfair means have been there excepting that our Party programme was there and that we believed that coordination between the Central Government and the local Government alone can benefit very important issues of development and production of the Gujarat State. We firmly believed that for the under-developed parts of Gujarat—well, it is not that Gujarat is very much developed, it is not so, excepting a few towns-and the largest number of Adivasis, Harijans, backward people and minority people, it is necessary to have a new administration in that place. Now, with the new administration that Mr. Brahmananda Reddi under the guidance of the Prime Minister is setting up there, it will be seen that all the programmes are activated and the 20point programme is launched properly.

Lastly, the budget which the Janata Morcha Government gave is a typical example of bourgeoise mind. Well,

they say that it was a budget of Rs. 36 crores but whom did they tax? They taxed gamthas. Earlier the Government in Bombay had to withdraw the tax of this nature. For this tax, they will have to measure the length and breadth of 209 villages of Gujarat and after this the tax has to be collected. It is they who have revolted and cried for removing the anti-democratic The Government. Janata Morcha Government wanted to tax the farmers, the village areas in the name of development. Horse-trading went on. Let Mr. Yogendra Sharma study how the budget really worked in the removal of this democratic Government. The very forces who wanted to get the plums of advantage from them simply withdrew their support. Now this created an utterly bad image on the day of the Baroda conspiracy and next day the Government went. Therefore, I can assure the hon ble House that my party is in no hurry to form a Government there. We shall form a Government because after all democratically it is our right, if we really command the majority, and we shall try to give a Government absolutely clean and progressive, implementing the national programme, supporting the emergency, and seeing to it that the democratic values are upheld. In that direction, Sir, I humbly request Brahmanandaji to see to it that the present administration becomes popularity-oriented, becomes more responsive because there has been infiltration of RSS and Jana Sangh and Congress (O) elements into the services of Gujarat. It is very necessary to see that this administration is made wholesome and popularity-oriented. In the land of Meera, Narsi Mehta, Daya Ram, Swami Shradhanand, and, lastly, Gandhi and Sardar Patel, the communalist virus was unknown to the people. But it is our ill-luck that due to some lapses the Jana Sangh came and dominated the entire scene. It would be the duty of the Central Government to see that this communal virus is once again tackled with a vigorous hand and the administration is properly streamlined so that these types of fissiparous elements which have been brought into the services

are checked. One can give very lengthy data and statistics to show how much infiltration has taken place. I hope the vigilant Home Minister under the direction of the Prime Minister will see to it that a good, progressive administration is set up under this proclamation

Thank you.

श्री म्रो ३म प्रकाश त्यागी (उत्तर प्रदेश) : उपसभापति महोदय, मुझे इसमें कुछ विशेष नहीं कहना है । मैं एक ही बात की ग्रोर सरकार का ध्यान दिलाना चाहंगा और वह यह कि भारत का संविधान फेडरल है ग्रौर संविधान के निर्माताग्रों ने बडे सोच समझ कर उसको वनाया था। जिस समय यह संविधान बन रहा था उस समय विदेशों में एक ही प्रतिक्रिया हई थी कि संविधान जो बनाया गया यह ग्रच्छा है या बरा इसकी परीक्षा उस दिन होगी जब कि केन्द्र और प्रान्तों में विभिन्न पार्टियों की सरकारें होंगी, उस दिन भी यह कामयाबी के साथ चल जाए तो यह संविधान सफल माना जाएगा ग्रन्थथा यह असफल हो जाएगा । मुझे हादिक खेद ह इस बात का कि म्राज यह संविधान इस दण्टि से जो लड़खडाए जा रहा है वह इसलिए कि केन्द्र में जिस पार्टी की सरकार है वह किसी भी प्रांत में विरोधी पार्टी को सहन नहीं करती है और मै समझता हूं यह एक ऐसी स्थिति है जो सविधान की आत्मा को झकझोर रही है। यदि इस देश के फेडरल स्टक्चर को खत्म कर दिया गया तो फिर इस देश में एक ग्रजीब सा संवैधानिक सकट उत्पन्न हो जाएगा और लोगों की सविधान में ग्रास्था नहीं रहेगी । सविधान के प्रति ग्रास्था बनाए रखना सरकार का काम है ग्रीर अण्गर सरकार ने ऐसा नही किया---ग्रगर बाढ़ ही खेत को खाने लगी तो फिर खेती की कोई ग्र.शा नहीं रहती- तो लोगों की ग्रास्था उठ जाएगी। ग्रब कुछ वर्षो से ऐसा सिलसिला चला है कि जब से विरोधी पाटियों की प्रान्तों में जरका रें बनी हैं तबसे उन [श्री क्रो३म प्रकाश त्यागी] को गिराने का एक सिलसिला चालू हुक्रा हैं। क्रौर मुझे क्रौर भी दुख है कि . . .

श्री सीताराम सिंह (बिहार) : केन्द्र के जरिए चालू हुग्रा है ।

(Interruption)

श्री श्रो ३म प्रकाश त्यागी : उपसभापति महोदय, मैं ग्रापनी भावना रख रहा हूं। मैं यहां प्रतिक्रिया स्वरूप ढंग से कूछ नहीं कहना चाहता हूं । मैं समझता हूं केन्द्रीय सरकार का यह कर्त्तव्य है, जिस पार्टी के हाथ में हुकुमत है (Interruption) चौधरी साहब. थोड़ो देर के लिए साफा उतार कर नीचे रख दो, थोड़ा ब्रेन को ठंडक ग्राने दीजिए । मैं कहता हूं, केवल एक ही घटना नहीं है। मैं ग्रभी ग्रापके सामने रखना चाहता हुं कि ग्रभी जो नागालैण्ड में गवर्में ट थी क्या वह मैजारिटी गवर्मेंन्ट नहीं थी----उसकी वहां म जारिटो थी, लेकिन फिर भी गिरायी गयी-क्यों, कैसे गिराई गई ? वहां जाकर जांच करें तो पता चलेगा किस तरह से गदमन्ट गिराई गई . . .

श्री योगेन्द्र शर्मा (विहार) क्या आप केन्द्रीय सरकार से आर० एस० एस० के लिए संरक्षण की मांग करते हैं ?

श्री ग्रं;३म प्रकाश त्यागी : ग्रापकी - बुद्धि को बलिहारो है कि ग्राप क्या बात बोल रहे हैं। ग्राप क्या प्रश्न कर रहे हैं और मैक्या बोल रहा हं। जो मैं बात कह रहा हूं, उस पर ग्राप प्रक्न कीजिये ग्रौर फिर में उसका जवाब दुंगा । ग्रभी तामिलनाडु की सरकार को समाप्त किया गया। मैंने गवर्नर को पत्र को देखा है। जिसमें वहां की सरकार के विरुद्ध चार्ज लगायें गये हैं । गृहमंती जी ने बतलाया कि वहां की सरकार भ्रष्टाचारी ग्रौर बेईमान थी जिसकी वजह से वहां पर शासन का कार्य नहीं चल रहा था ग्रोंर इसी वजह से वहां पर सरकार को समाप्त किया गया । मेरा ग्राप से निवेदन यह है कि जब इस तरह से चार्जेज उस सरकार के विरुद्ध थे तो आपको पहिले जांच करनी चाहिए थी। हमारे देश में जो कानून है, संविधान है उसके ग्राधार पर इसकी जांच होनी चाहिये थी । ग्रगर वहां की सरकार को इस बारे में दोवी पाया जाता तो उसको दण्ड दिया जाता । पहिले तो गोली किसी को मारदी गई ग्रौर उसके बाद जांच की कार्यवाही हो रही है (Interruption) ग्राज ग्राम जनता केन्द्रीय सरकार और शासक दल की मनोवृत्ति पर संदेह करती है। मैं आपको जनता की प्रतिक्रिया बतलाना चाहता हूं कि जनता में इस प्रकार का संदेह है ग्रौर मेरे दिमाग में भी संदेह है कि पहिले तो आपनें वहां पर इस तरह का कार्य करवाया स्रौर वाद में आप वहां की सरकार के ऊपर चार्ज लगाते है । आपने पहिले इस तरह को इंक्वायरी या जांच का कार्य क्यों नहीं किया, क्योंकि केन्द्रीय सरकार यह कार्य पहिले भी कर सकती थी। इसी तरह की बात गुजरात सरकार के लिए भी मैं कहना चाहता हूं । श्री मनुभाई शाह ने भी वहां के सम्वन्ध में कुछ वातें कहीं ग्रौर शर्माजीनेभी कुछ बातें कही, जिनके सम्बन्ध में मैं ग्रपने विचार प्रकट करना च हता हुं ।

श्री योगेन्द्र दार्माः ग्रापको कहने की कोई जरूरत नही है।

श्री श्रोइम प्रकाश त्यागी: मैं तो शर्मा जी से यह कहना चाहना हूं कि आप जो चमचागिरी की वात करते हैं और इसकी भी कोई सोमा होनी चाहिए । चमच गिरी की भी कोई सोमा होनी है और मैं श्री योगेन्द्र शर्मा जी से यह कहना चाहता हूं। (Interruption) अगर गुजरात में जनता मोर्चा बनी तो कोई बुरी बात नहीं।

SHRI MANUBHAI SHAH: Without any ideology, they had formed it.

श्री ग्रों३म प्रकाश रयत्गी : जनता मोर्चा बनाया बुरी बात है तो क्या कांग्रेस पार्टी ने केरल में मोर्चा नहों बनाया था, क्या वहां पर कई पार्टियों ने मिलकर सरकार का निर्माण

Re Proclamation issued [22 MAR. 1976] 129 relating to the State of 130 by President Guiarat

नहीं किया था ? वहां पर कांग्रेस ने सी० पी० ग्राई० के साथ मिलकर मरकार बनाई थी, मस्लिम लीग के साथ मिलकर सरकार बनाई थी। जब केरल में कई पार्टियां मिल कर सर-कार बना सकती हैं तो क्या दूमरी पार्टियां नहीं बना सकती हु । ग्रगर दूसरी पार्टियां इस तरह की सरकार किसी प्रान्त में बनाती हैं, तो क्या बेपाप करती है? (व्यवधान) असल बात यह है कि ग्राज शक्ति केन्द्र के हाथ में है ग्रार किसी भी प्रान्त में ऐसी सरकार नहीं चलने देना चाहती है जहां पर उसकी ग्रपनी सरकार न हो। आखिर जो प्रान्तीय सरकारें होती हैं ये केन्द्र के साथ सहयोग करके ही चल मकती हैं ग्रौर दोनों को एक दूसरे के साथ सहानुभूति होनो चाहिए तवही वहां प**र** सरकार चल सकती हैं जहां प्रान्तीय सरकार का केन्द्रीय सरकार के प्रति कुछ कर्त व्य है, वहां पर केन्द्रीय सरकार के भी प्रान्तीय सरकारों के प्रति कर्तव्य होते हैं लेकिन ग्रापने तो यहां पर ग्रपनी प्रतिष्ठा का प्रश्न बना लिया था स्रौर यही व तह है कि ग्राप वहां की सरकार को महन नहीं कर मके यही वजह है कि ग्रापने वहां की सरकार को गिराने की हर तरह की कोशिश की और उसको गिराया। मैं मनुभाई शाह को ग्रच्छो तरह से जनिता हु।

SHRI MANUBHAI SHAH May I make one point on this.' There was not a single day when either in the Assembly or in the public speeches of the responsible Ministers or of the Chief Minister.....they were not all the time accusing the Central Government of not giving them assistance. And if you asked about any development programme, they said that there was no Central assistance. This is entirely wrong. The Budget will prove to the contrary. And if you want to run any government of any colour in a State, in my humble view at least there should be co-operation and harmonious relations with the Centre.

श्री क्रोइम् प्रकाश त्यागी ः ग्रभी मनुभाई शाह जी ने कहा कि सेंट्रल गवनंमेंट को किटि-साइज करते हैं - ग्रपनी मांग के लिये तो हर

£.,

ग्रादमी ग्रौर हुर सरकार लड़ती है । केन्द्रीय

सरकार नहीं देती तो लड़ती है। उन्होने मांग को कि हम को ग्रायल रायल्टी ग्रधिक मिले, उस की माता बढ़ाई जाय, ग्राप ने उस समय मना कर दिया ग्रव जब वहां की सरकार सस्पेंड हो चुकी हँ तब ग्राप ने कहा कि सेंट्रल गवर्नमेंट इस **५र विचार** कर रही है, उसे बड़ाने पर। तो यह क्या बात हई?

SHRI MANUBHAI SHAH That assurance was given by the Prime Minister two months ago.

श्री ग्रोइम् प्रकाश त्यागीः ग्रपने ग्रधिकारों की प्राप्ति के लिये ग्रगर कोई प्रान्तीय सरकार मांग करती है तो उस में ग्रापत्ति की कौन सो बात है। इस में सेंटर का विरोध कहां से होता है। दूसरी बात यह है कि वहां डिफेक्शन को प्रोत्माहन दिया गया मैं समझता हूं कि वहां पर जो कुछ हुग्रा है किसी से छपा नहीं है नाना प्रकार के प्रलोभन ग्रादि दे कर इस प्रकार किसी प्रान्तीय सरकार को गिराना, यह भारतवर्ष के भविष्य के लिये हितकर नहीं है। विस प्रकार वहां सरकार में से निकल कर चले गये, कैसे ग्रनुपस्थित रहे, क्यों रहे इन सब की जानकारी ग्रपने को है और इस बात को और कोई जाने या न जाने, लेकिन हमारे मनुभाई शाह जो इसको जानते हैं कि वहां क्या हुग्रा है। ग्रगर यह खेल हुग्रा तो मैं समझता हं कि ठीक नहीं हुन्रा है । मैं समझता हूं कि डिफेक्शन किसी भी पार्टी की स्रोर से हो उसे रोकना सेट्रंल गवर्नमेंट की ड्यूटी है ग्रौर मैं समझता हं कि यह देश के भविष्य के लिये ग्रावश्यक है । सौभाग्य से इस समय हमारी प्रधान मंत्री जी यहां बैठी हैं, मैं उन से प्रार्थना करूँगा कि ग्राप देश में ग्राथिक भ्रष्टाचार दुर करने के लिये हृदय से प्रयत्नशील हैं, परन्त में कहना चाहता हं कि ग्राधिक भ्रष्टा-चार उतना ज्यादा खतरनाक नहीं है जितना कि राजनीतिक भ्रष्टाचार खतरनाक है। ग्रगर देश में राजनोतिक भ्रष्टाचार चालू रहा ग्रौर शासक ही ग्रगर भ्रष्टाचारी वक्तां रहा तो

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(श्री ग्रो३म प्रकाश त्यागी) फिर साधारण जनता की क्या ग्रास्था होगी । राजनीतिक भ्रष्टाचार का डिफैक्शन ही सब से बड़ा प्रमाण है ग्रौर संसद् के दोनों सदनों में इस के लिये बराबर मांग ग्राती रही है कि इस तरह के राजनैतिक डिफेक्शन को बंद किया जाय, चाहे किसी भी पार्टी का सदस्य हो, विरोधी दल का हो या शासकपार्टी का, डिफैक-शन बन्द होना चाहिए।

श्री ग्रोम् मेहता : डिफेशन का जो बिल है वह ग्राज से दो वर्ष पहले इस सदन में लाया गया था ग्रौर उस समय उस को एक ज्वांयंट सेलेक्ट कमेटी को सौद दिया ग्या । उस में ग्राप की पार्टी के लोग भी हैं। ज्वांयट सेलेक्ट कमेटी ज्यों ही रिपोर्ट देगी हुम उस को मानने के लिये तैयार हैं । लेकिन ग्रगर ज्वांयंट सेलेक्ट कमेटी रिपोर्ट ही नहीं देती है तो हम क्या करें ।

श्री झो३म् प्रकाश त्यागी : जो देश के लिये ग्रावश्यक बातें हैं उन को तो तुरन्त करना ही चाहिए उदाहरणार्थ बहुत सी चीजें जो देश के विकास में बाधक थी उन को रोकने के लिये ग्राप ग्राडिनेंस लाये हैं। तो इसके लिये क्यों नहीं लाये ?

श्री ग्रोम् मेहताः जब ज्वायट सेलेक्ट कमेटी में एक बिल चला गथा तो उस के लिये श्राडिनेंस कैसे ग्रा सकता है।

श्री क्रो३म् प्रकाश त्यागी : इस डिफैक्शने को रोकना बहुत टेढ़ी बात तो नहीं है। इसे ज्वाइंट सेलेक्ट कमेटी में भेजने की जरूरत ही क्या थी ? इसका स्पष्ट क्रर्थ है कि आपने जानबुझ कर इसे टाला।

श्वी ग्रोम् मेहता : जब हाउस में बिल ग्राया था तो यहां से मांग हुई थी कि इस को ज्वाइट सेलेक्ट कमेटी में भेजा जाये । वहां जब इस पर डिस्कज्ञन हुग्रा तो कहा जाता है कि कुछ लोग हाजिर नहीं है इमलिंगे इस को पोस्टपोन कर दिया जाये । हम तो उस की रिपोर्ट को मानने के लिये तैयार हैं। हम तो उस के लिये बिल लाये हैं।

श्वी योगेन्द्र शर्माः उनकी पार्टी सेजो लोगग्राप की पार्टीमें ग्रा रहेहैं उनको ग्राप मत्त लीजिये।

श्री मतो इंदिरा गाँधी : हम ने तो यह कह दिया है।

श्वी ग्रो३म मेहताः हम **ने** यह कह दिया है ।

श्री ग्रोम् प्रकाश त्यागी : गर्मा जी, ग्राप छेड़खानी ज्यादा मत करिये नहीं तो ग्राप ने जितनी चाल चली हँ कांग्रेस रूलिंग पार्टी के साथ, उसे सब लोग जानते हैं। ग्राप उन के मित्र नहीं हैं। ग्राप तो मित्रता प्रकट करते है बरावर, वह ग्राप को खूब जानते हैं। ग्राप ग्राज हमें फासिस्ट कहते हैं और ग्रन्दर बैठ कर इंदिरा गांधी जी की गवर्नमेंट को रिएक्शनरी गवर्नमेंट कहते हैं। यह पालिसी ग्राप की है। यह ग्राप का दृष्टिकोण है ग्रौर यह ठीक नहीं है।

श्री योगेन्द्र शर्माः जनसंघ की स्रोरसेयह नयीवातहै।

श्री श्रो३म प्रकाश त्यागी : ग्राप तो मौके की तलाश में हैं कि किम दिन इम गवर्नमेंट को गिरा कर ग्रपना ग्रधिकार जमाये। इस मार्ग पर ग्राप चल रहे हैं। ग्ररूली बात यह है। ग्रभी ग्राप ने जनता मोर्चे के बारे में ग्रपनी बात कही ग्रौर ग्रभी विहार मे ग्राप ने नारा लगाया था कि न हम वाम है ग्रौर न हम दक्षिण में है। न वाम है, न दक्षिण हैं।

3 P. M. यह नारा हमने लगाया । मैं समझता

हूं कि यह नारा इस देश के लिए अच्छा है । मैं आपसे कहना चाहूंगा कि प्रधान मंत्री के जितने वक्तव्यों को मैने पढ़ा है, उन्होंने उन वक्तव्यों मैं इस प्रकार की बात कही है कि न हम राइट हैं, न लेफ्ट हैं, हम देश के हित में हैं । स्रभी संजय गांधी का वक्तव्य यह है कि राइट

133 Re Proclamation issued [22 MAR. 1976] relating to the State of 134 by President Gujarat

और लेफ्ट के चक्कर में क्यों पड़ते हो, देश के हित में, गरीबों के हित में जो देश की पालिसी है, वही सही है । इसलिए मैं कहता हूं कि कुछ बातें ग्रापकी कल्पना के बाहर की चीज हैं । नान-वायलेंस, तटस्थता इस देश की शानदार नीति है, रही है और रहेगी । वह नीति ग्रापके दिमाग में कहां है ? ग्रापके दिमाग ब्लाकवादी हैं, रशिया ब्लाक में हैं । जो रशिया ब्लाक में नहीं हैं, वह रिएक्शनरी हैं ।

श्वी योगेन्द्र शर्माः ग्राइजनहोवर के पास अयपके नेता गये थे ग्रौर कहा था कि ग्राप तो दुनिया के धर्मावलम्बियों के महान नेता हैं, हमारेभी नेता है।

श्री ग्रोउम् प्रकाश त्यागी : ग्राइजनहोवर के पास कोई गया या नहीं गया, परन्तु तुम्हारे नेता तो हर साल मक्का में जाते है, मास्को की मक्का में जाते हैं । ग्रापका क्या हाल है? (Interruption) इसलिए मैं कहना चाहता हूं कि जहां तक गुजरात सरकार के बारे में, मनुभाई णाह जी ग्रापको विशेष रूप से कहना चाहना हूं कि ग्रन्दर की बात क्या है क्या नही है, लेकिन जहां तक मै वहां गया, वहां के मिनिस्टरों के साथ में रहा, चोफ मिनिस्टर को भी देखा, ग्रौर ग्राभास हुग्रा कि महात्मा गांधी जी ने जो कल्पना की थी मिनिस्टरों के बारे में **ब**ह उनमें थी।

श्री सनुभाई बाह : हमने तो देखा ही नही, हमारी अत्वे बिगड़ गईं।

श्री ग्रो३म् प्रकाश त्थागी : मिनिस्टर लोग साधारण ढग में थर्ड कलास में चले, ग्रपनी कार का दुरुपयाग न करें, साइकिल रिक्शा पर बैठे हुए मैंने मिनिस्टरों को बड़ौदा में जाते हुए देखा ग्रौर जनता में साधारण व्यक्तियों की तरह से मिलते हुए देखा । उन्होंने इस प्रकार का ग्रादर्श वहां पर रखा । यह चीज उन्होंने ग्रादर्श गवर्नमेंट की रखी । मैं धन्यवाद देता हूं कि यह भी साहस ग्रौर चरित्न की बात है कि जिस दिन मेजारिटी हाउस मे नहीं रही, वहां को गवर्नमेंट हारी, उसी समय बाबूभाई पटेल ने त्यागपत दे दिया । नहीं तो ग्राज लोग कुर्सी पर मर जाना पसन्द करते हैं, कुर्सी छोड़ने के लिए तैयार नहीं हैं ।

SHRI MANUBHAI SHAH: I think he knows the Indian Constitution When the budget has been rejected and the demands have been out-voted, how can the Government remain there?

श्री ग्रो३म प्रकाश त्यागीः वही तो मै कहता हूं वहां कि ग्रादर्श सरकार ने एक ग्रादर्श जीवन पेश किया और गुजरात की जनता की भावनात्रों के ग्रनुकूल ग्राचरण उन्होंने किया। ग्राप यह कहते हैं कि वहां पर इमरजेंसी नहीं था। मनुभाई शाह जी मैं ग्रापसे सवाल पूछना चाहता हूं कि श्रापकी गवर्नमेंट के समय चिमनभाई पटेल के समय पर वहां पर ग्रान्दोलन हए लेकिन इस सरकार के खिलाफ कोई ग्रान्दोलन गुकरात की सरकार नही हुए । अपगर की पालिसी जनता की भावनाओं ग्रौर उनकी इच्छाम्रों के विरुद्ध थी तो वहां पर प्रदर्शन ग्रौर ग्रान्दोलन ग्रौर हडताल इत्यादि होती लेकिन वहां कोई इस प्रकार की चीज नहीं हई ।

दूसरी बात ग्रापने डाइनेमाइट के बारे में कही। मनुआई शाह ने डाइनेमाइट की बात को बहुत बडा बल दिया है। ग्राभी तो समाचार पता में रिपोर्ट ग्रा रही है, जब तक पूरी रिपोर्ट सामने न ग्रा जाए तब तक कहना ठीक नही। वह डाइनेमाइट कोलरी के मालिकों के साथ मिल मिलाकर कहीं स्मगल हो रहे हैं, कही इस्तेमाल हो रहे हैं, उनकी चोरबाजार की कीमत बहुत ज्यादा है। इसलिए ग्राज वह पहली बात नहीं थी। वह पहले से धन्धा चला हुग्रा था ग्रीर वह ग्राज पकडा गया।

हिंसा का सहारा चाहे जनता मोर्चा लेती हैं या कोई ग्रौर पार्टी लेती है मैं समझता हूं यह घृणित कार्य है ग्रौर इसका कोई भी भला ग्रादमी पक्ष नहीं ले सकता। "डायना-

I35Re proclamation issued [RAJYA SABHA] relating to the State of136by PresidentGujarat

(श्री ग्रो३म् प्रकाश त्यागी)

माइट" के नाम का प्रयोग हुग्रा । यह पूछा गया कि वह क्यों ग्रा रहा था, कहां ले ज.या जा रहा था ग्रौर कौन दोपी था ? उसके मिथ कोई रियायत का सवाल नहीं होगा चाहिए । मैं भी कहता हू यह ठीक है लेकिन डायन.माइट के प्रश्न को लेकर जनता मोर्चे की गवर्नमेंट को बदनाम करना ठीक नहीं है ग्रौर वदनाम करने वालों में भी कोई ग्रौर नहीं वल्कि शर्मा जी हैं जो डायनामाइट की घटना को लेकर खड़े हुए हैं जिनकी पार्टी का ग्रहिंसा में विश्वास नहीं है । जिनका विश्वास इस बात में हैं--- "Power comes through the barrel of a gun." वह पार्टो डायनामाइट की बात से ब्रबरा कर वोल रही है ।

श्री योगेन्द्र शर्माः ग्रौम् मेहता जीक्या त्यागी जी को पीर्किंग भेजा है ट्रेनिंग के लिए ?

श्रो ग्रोइम् मेहताः भेजने के लिए सोच रहाहूं।

श्री प्रकाशवीर शास्त्री : मास्को भेजिये ।

श्री ग्रोइम प्रकाश त्यागी : पीकिंग ग्रौर मास्को में सांपनाथ ग्रौर नागनाथ जितना ही ग्रन्तर है। ग्राज जो माग्रो-त्से-तुंग है वह तुम्हें रिएक शनरी कह रहा है ग्रौर कल सूसरा ग्राएगा वह तुम्हारा भाई हो जाएगा । ग्रौर चीनी-रूसी भाई-भाई हो जायेंगे । मुझे वह दिन याद है जब चीनी हमारे देश पर हमला कर रहे थे ग्रौर तमाम देश की जनता सरकार की सहायता कर रही थी उस दिन कम्मुनिस्ट कह रहे थे कि चीनी फौज भारत का उद्धार करने ग्रा रही है ग्रौर हमें उनका स्वागत करना चाहिए । ग्राज वे लोगों जो इस देश में रहते. सोते ग्रौर खाते हैं परन्तु उनका दिल ग्रौर दिमाग भीकिंग ग्रौर मास्को में है। वे लोग देशभक्ति का नारा लगा रहे हैं ग्रौर चमचाबाजी कर 'रहे हैं । ग्रापकी ग्रपनी चमचाबाजी खुद समझ आ आएगी । इसलिए मैं कहता हूं यह काम र्जीक नहीं है।

भी उफ्सभापतिः यह चमचाबाजी क्या है ?

Gujarat श्री ग्रो३म् प्रकाश त्यागी : चमचावाजी ग्रौर मक्खनबाजी ोतों एक ही प्रकार की चीज है । ग्रंत में उपाध्यक्ष महोदय मैं ग्रापको धन्यवाद देता हूं कि ग्रापने मुझे समय दिया ग्रौर इस थोड़े समय में मैंने सरकार के मनन के लिए थोड़े से विचार प्रस्तुत किये । धन्यवाद ।

श्री हरिसिंह भगुबावा महीदा (गुजरात)ः ऋध्यक्ष महोदय, मेरा सौभाग्य है कि इस महान सदन के सम्मुख में ग्रपना प्रथम वक्तव्य प्रस्तुत कर रहा हं। माननीय मंत्री जी ने जो प्रस्ताव किया उसका मैं स्वागत करता हूं । में कुछ और वातें रखना चाहता था लेकिन मेरे मे पहले ग्रभी-ग्रभी त्यागी जी ने जो थोड़ी सी वातें रखीं उनसे मुझे बड़ा ग्राण्चर्य हुन्ना । त्यागी जी ने कहा कि गुजरात में जनता मोर्चे की सरकार बनी । जनता मोर्चे की सरकार बनी इसमें कोई बुरी बात नहीं । मैं सहमत हूं इसमें कोई वुरी बात नहीं । कोई भी मोर्चा बने इसमें कोई वुरी वात नही है लेकिन मैं पूछना चाहता हूं मोर्चा बनाया किसने ? मोर्चा बना क्यों ? यह सवाल महत्व का है । गांधी जी के मुल्यों के ग्राग्रही, नीति उपासक ग्रौर गांधीवादी कहलाने वाले मोरारजी भाई इन्दिरा जी को हटाने के लिए, कांग्रेस को खत्म करने के लिए और ग्रपनी खुद की मरादबर लाने के लिए कहीं से ईट लाए और कहीं से रोड़ा लाए। याने कई अवसरवादी ग्रौर साम्प्रदायिक लोगों को इकटठा करके कहीं का रोड़ा ग्रौर कहीं का ईंट उठा कर एक कुनबा बना लिया गया। यह कुनबा कहां तक चल सकता था, यह बात सबके लिए सोचने की है। मैं समझता हूं कि इस प्रकार का कुनबा ज्यादा देर तक चल नहीं सकता था। ग्रभी सदन में विरोधी दल की तरफ से डेमोकेसी की बात कही गई ग्रौर प्रजातांतिक मुल्यों का हवाला दिया गया। यह भी कहा गया कि हिन्दुस्तान में गुजरात के ग्रन्दर जो जनता मोर्चे की सरकार बनी वह किन्हीं ग्रादर्शों पर बनी थी ग्रौर डेमोकटिक रिप-

137 Re Proclamation issued [22 MAR. 1976] relating to the State of 138 by President Gujurat

ब्लिक के ग्राधार पर बनी थी। लेकिन मैं माननीय सदस्यों का ध्यान इस बात की ग्रोर ग्राकर्षित करना चाहता हं कि वे कौन से सिद्धान्त थे ग्रौर कौन सा रिपब्लिक था जिसके अनुसार गांधी जी का खून करने वाले गोडसे से संबंधित लोग, म्रार० एस० एस० ग्रौर जनसंघ को साथ लेकर इस प्रकार की मोर्चे की सरकार वनाई गई ?श्री मोरार जो भाई सारी जिन्दगी भर जनपंध का विरोध करते रहे. लेकिन श्रीमती इंदिरा गांधो को हटाने के लिए ग्रौर कांग्रेस को हटाने के लिए उन्होंने जनसंघ को साथ लिया ग्रौर मोर्चे की सरकार बनाई। मैं पूछना चाहता हं कि उस मौके पर उतके गांधीवादी विचार कहां चले गये ? गांधी जी का खून करने वालों की श्री मोरारजी भाई परछाई भी नहीं देखना चाहते थे, लेकिन ग्राज वही श्रो मोरारजी भाई उनसे मिलकर सरकार बनाते हैं। यद्यपि गुजरात के ग्रन्दर उनकी मेजोरिटो नहीं थी, लेकिन फिर भी सत्ता में म्राने के लिए म्रौर सत्ता हासिल करने के लिए उन्होंने अपने तमाम मुल्यों को बाज में रख दिया। चुनाव के दिनों में श्री मोरारजो भाई गुजरात के गांव गांव में घुमे थे ग्रौर उन्होंने कहा था कि जो खूनी हैं, भ्र टाचारी हैं ग्रार पारी हैं उन की वे परछाई भी नहीं देखना चाहते हैं। लेकिन सत्ता प्राप्त करने के लिए उन्होंने ग्रपने सब सिद्धान्तों को बाजू पर रख दिया और भ्रब्टाचारी लोगों को गोद में बैठा लिया।

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श्री मोरारजी भाई ने जनता मोर्चा क्यों बनाया, यह अलग बात है। लेकिन उन्होंने जिस तरीके से अपने सिद्धान्तों को त्याग दिया वह एक बड़े दुःख की वात है। अभी यद्दा पर त्यागी जो ने कहा कि जनता मोर्चे की सरकार सेवा भाव से चल रही थी और प्रजा-ढांत्रिक आदर्शों के अनुसार काम कर रही थी। वहां के चीफ मिनिस्टर ईमानदारी और सच्चाई से अपना काम कर रहे थे। सादगी से रहते थे ग्रौर साईकिल की सवारी करते थे। मैं समझता हं कि यह उनका दम्भ हैं। इस सम्बन्ध में मैं एक एक्जाम्पल देना चाहता हं। जब सूरत के अन्दर कारपोरेशन के इलेक्शन होने वाले थे तो मोर्चा गवर्नमेंट के होम मिनि-स्टर श्री पोपट भाई व्यास सारे महीने भर वडां रहे और चनाव व । प्रचार करते रहे। वे मारे मही**ने** भर एम्बेसिडर कार में घुमते-फिरबे रहे। वे वहां पर किसी सरकारी गार्ड, में तो प्रचार करते नही रहे, लेकिन किसी दसरी गाड़ी में बैठकर प्रचार करते रहे। ग्रापको यह जानकर ताज्जब होगा कि चनाव के अगले दिन वे चुनाव प्रचार करने के लिए साइ-किल पर बाहर निकले आर लोगों को लगा कि पिछले 27 वर्ष की ग्राजादी के बाद पहली दफा कोई मिनिस्टर साइकिल पर घूम रहा हं और लोगों ने यह समझा कि यह सरकार वास्तव में जनता की सरकार है। मैं सदन में यह बताना चाहता हं कि श्री पोपट भाई व्यास मेरे मित्र हैं ग्रौर मैं ग्रार वे साथ साथ एल० एल० वी० की पढ़ाई के वक्त एक ही कालेज में पढे हैं।

चनाव के बाद इम मिले । तो मैंने कहा, पोपट भाई यह क्या ? मेरी समझ में नहीं ग्राता है कि ग्राप सारे महीने एम्बेसडर कार में घुमते है और चुनाव के ग्रगले दिन सिर्फ साइकल पर निकलें। तो श्री पोपट भाई ने कहा दूनिया झुकती है झकाने वाल[ा] चाहिए । वाब भाई जैसा चीफ मिनिस्टर, अभी हमारे त्यागी जो ने कहा कि वे थई क्लास की मुसाफिरी कभी-कभी करते थे। मैं पूछना चाहता भाई कितनी दफा কি ৰাৰ हं दिल्ली ग्राये ग्रीर कितनी दफा थर्ड क्लास मुसाफिरो को। मैं यह बताना चाहूता-हं कि ह⊣ारी गुजराती में एक कहावत है कि ''सासू नाचे बहू भी नाचे''। सासू ने जो कुछ किया उसका अनु-सरण करके बहू भी वही करने लगी।

139 Re proclamation issued [RAJYA SABHA] relating to the State of 140 by President Gujarat

(श्री हरिमिह भगुबात्रा महीदा)

हमारे एस० टी० सी० के चेयरमैन जो गुजरात कांग्रेस के प्रेसिडेन्ट के पिता जी है, यह 9 ग्रगस्त की बात है जब मेरा चुनाव राज्य सभा में हम्रा। यहा म्राने के लिए में निकला था लेकिन क्लाइमेट की वजह से फ्लाइट रदद हो गयी। मैं नहीं ग्रा सका। वे भी मेरे साथ हवाई ग्रडडे पर थे। मैं भरौंच जाने के लिए निकला । वे सूरत जाने के लिए निकले । वे एम० टी० सी० की एम्ब्रेसडर कार में निकले ग्रहमदाबाद से सूरत जाने के लिए, अहमदावाद से सूरत करीब 150 मील होता है । वे उस दिन शाम को वहां जाकर प्रेस वालों को मिले। एस० टी० सी० की क्या हालत है, कैसे चलती है। तो उन्होंने बताया को ये कांग्रेस वालों एस० टी० सीं० को ग्राथिक बेहाली कर दी हैं, कोई पैसा नहीं है । कैसे आगे बढें, यह भी हमारे लिये सवाल पैदा हो गया है । हमें बड़ी इकनामी इसे चलाने में करनी पड़ेगी । मैं खुद एस० टी० में मसाफिरी करूंगा । दूसरे दिन प्रेस में ग्राय कि एस० टो० का चेयरमैन एम्वेसडर कार छोड़ कर एस० टी० में मुसाफिरी करेगा।

तो उन्होंने एम्बेसडर कार से मुसाफिरी की थी इसका किसी को पतानहीं था। उपाध्यक्ष महोदय, मैं इस बात की स्रोर सदन का ध्यान आकर्षित करना चाहता हं कि किसो को पतानहीं था। मुझे पताथा कि ग्रम्वेसडर कार में ग्रहमदावाद से बैठकर स्रत तक गए थे और अहमदाबाद हैंड दुसरे क्वार्टर में कार লায थे । में कि दिन ग्रखबारों ग्रांग एस० टी० सी० के चेयर मैन एस० टी० में मुसाफिरी कर रहे हैं । तो मैंने सोचा कि जब अम्बेसडर कार लेकर सुरत गये थे तो अम्बेसडर कार क्या खद के खीसे में लेकर अहमदाबाद ग्राये । खुद वह कार सूरत से कहां गई । खुद क्या जेव में रखकर ले गये ? ये झव ज़ुरत से ग्रहमदाबाद वापस ग्राये तो वह कार

पानी से चलती थी या पैट्रोल से चलती थी। यह दम्भ क्यों ?

ग्रव मैं दूसरी वात कहना चाहता हूं त्यागी जी इधर हैं नहीं। जब चिमन भाई सरकार का पतन हम्रा तो जो नई सरकारी कारें थी 6,8,10 महीने के बाद नहीं, 15 महीने के बाद अब मोर्चा सरकार ब्राई 18-19 मिनिस्टर बनाये, कोई डिप्टी मिनिस्टर नही, सबको मिनिस्टर बना दिया । सचाई से चलने वाले हमारे चीफ मिनिस्टर ने यह नही सोचा कि एक साल डेढ़ साल पहले जो कारें खरीदी गई हैं उनमें विगड़ा क्या है । उसमें मुसाफिरी करने के वजाय सब मिनिस्टरों के लिये नई नई कारें खरीद ली। वे लोग बडे-बड़े वंगलों में रहते थे, वे लोग वहत वढ़िया फर्नीचर युज करते थे। इतना ही नही ग्रसेम्बली में भी यह सवाल पूछा गया। उसके जवाब में यह वताया गया कि मोर्चा सरकार ने तीन महीने में मुसाफिरी में मिनिस्टरों द्वारा कितना धन खर्च किया गया। हमारे त्यागी जी ग्रगर फिगर मंगवा लें तो पता चलेगा कि किसी भी पिछली सरकार ने इतने समय में इस पर इतना खर्च नहीं किया है । ठीक है हमें उनसे कोई वास्ता नही । मैं जो कहना चाहता हूं वह यह है कि स्राखिर गुजरात में क्या चल रहा था? मैं इस प्रस्ताव का बहुत खुशी से स्वागत करता हूं। इसीलिए स्वागत करता हूं कि ग्रगर मोरचा सरकार थोड़े दिनों ग्रौर भी चली होती तो क्या होता ? डाइनामाइट्स हर जगह पर ग्राग लगा देते । डाइनामाइटस के साथ मोरचे का क्या संबंध है मोरचा सरकार का क्या संबंध है यह मैं बताना चाहता हं। जसवंत चौहान बड़ौदा कारपोरेज्ञन का सदस्य था, मोरचा के टिकट पर चुना हग्रा था, किरीट भाई भी मोरचा का है---प्रथम इंक्वायरी में उसको अरेस्ट किया हुग्रा है...

श्री **मनुभाई झाह** (गुजरात) ः विक्रम राव । 141Re Proclamation issued [22 MAR. 1976]relating to the State of142by PresidentGujarat

श्री हरिसिंह भगुबावा महीदाः हां विक्रम राव जिसका ग्रभी पता नही है।

एक माननोय सदस्यः पकड़ा गया है ।

श्री हरिसिंह भगुबावा महीदा : तो पकड़ा गया है । लेकिन डा० मोहन ग्रौर गौतम कौन हैं ग्रीर बड़ौदा में कहां उतरते हैं ? चंकि इक्वायरी चल रही है इसलिए इसकी डीटेल में मैं जाना नहीं चाहता जब इंक्वायरी खत्म होगी तो सारी की सारी हकीकत प्रकाश में अएगी; तव पता चलेगा कि कौन कौन इसमें णामिल हुए हैं क्यों णामिल हुए हैं ? गुजरात में हर गांव में ग्रौर ग्रहमदावाद में हर शहर में भी पत्र लगे हैं कि राष्ट्रभक्त ग्रार० एस० एस० को मुक्त करो । राष्ट्र-भक्त हो सकता है अपर० एस० एस० परन्तू गाधी-भक्त कभी नहीं हो सकता । हमें तो दूख है तो इस बात का है कि गोडसे ने गांधी का खुन किया था लेकिन ये मोर्चा सरकार में शरीक होकर मोर्चा के जो ग्रंग हैं जन संघ वाले ग्रौर ग्रार० एम० एस० वाले ये लोग गांधी जी को ग्रसांप्रदायिता के सिद्धात का गुजरात में खुन करना चाहते थे। लेकिन वे नहीं कर पाए । मैं माननीय गृह मंत्री जी को धन्यवाद देता हू कि समय पर कदम उठाए । समय पर कदम उठाने का भी कोई सवाल नही रहा वह सरकार खुद ही गिर पड़ी । क्यों गिर पड़ी ? किन लोगों ने ऐसी बात कही पक्ष पलटा की बात किसने पक्ष पलटा किया है गजरात में ? मोर्चा सरकार ने पहला पक्ष पलटा किया है। पक्ष पलटा 12 तारीख के पहले ग्रगर किसी ने करवाया था तो मोर्चा सरकार ने करवाया । कांग्रेस ने नहीं श्री दीप सिंह राठौर का पक्ष पलटा करवाया ग्रौर मोर्चे में शामिल किया।

किंसान मजदूर लोक पक्ष व।ले जिन्होंने मोरचे को समर्थन दिया था । उनसे ड्रिसमर्थन वापस कर लिया गया । इलेक्शन ने पक्ष पलटा कांग्रेस ने करवाया' यह सवाल कहां से ग्राया ? जिसके समर्थन से गुजर.त की सरकार--मोरचा सरकार--वनी थी उन्होंने वह टेका व।पस ले लिया । सरकार की पराजय हुई वावूभाई ने इस्तीफा दे दिया वहां राष्ट्रपति शासन लगाना जरूरी हो गया ।

मैं यह कहना चाहता हूं कि कटाकटी की वजह से जो लोग भूमिगत हो गए हैं उन सब का ग्राश्रय-स्थान गुजरात बना हग्रा है । ग्राज सारे देश में तस्करी बंद हो गई है गुजरात में तस्करी चालू थी। दाराचोरी, संग्रहचोरी करने वालों के लिये गुजरात जीला भूमि वन गई थी। ग्रोझा सरकार ने 4 करोड़ का सग्रहखोरी करने वालों का माल जब्त कर दिया था। जब ये मोरचा सरकार ग्राई तुरन्त काला वाजारी करने वालों का 4 करोड़ रुपये का माल वापस कर दिया । आज सब लोग कहते हैं कि कांग्रेस ने इन को पकड़ा इन को जेल में रखा। मैं यह पूछना चाहता हं मोरचे के जो यहां वैठे हैं उन के मान्यवर सदस्यों से कि इंद्रलाल याग्निक को किसने पकड़ा था क्यों पकड़ा था? गुजरात की भूमि में महा-गुजरात का आंदोलन चला । महा-गुजरात का आदोलन सही था ग्राज हम कह सकते हैं सही था। इंदूलाल याग्निक कोई हम्टी डम्धी नेता नही था लोकनेता ग्रादरणीय था नेता था । इस के जो ग्रादरणीय लोकनेता थे तरह उनको जेल में रखा गया ग्रौर इस तरह का सूविचार किसको ग्राया था? इस तरह का सुविचार मोरारजी भाई की सरकार को ग्रौर उस सरकार को जो उनकी प्रेरणा से वहा पर चल रही थीं उसको ग्राया था। इस तरह की जो सरकार वहा पर थी उसने इन्द्रलाल याज्ञनिक को जेल में रखा था। जव वहां इस प्रकार का मुवमेंट चला तो उसमें कितने ही आदमी मारे गये और इस तरह से करीब 300--350 ग्रादमी शहीद

[श्री हरिसिंह भगुबावा महीदा] हए। जब यह नव-निर्माण का ग्रान्दोलन चला तो इस ग्रान्दोलन के पीछे प्रेरणा किसकी थी ? इसको मोरारजी भाई ने प्रेरणा दी थी। डेमोक्रेमी की वजह से जो लोग चनाव में ग्राये थे ग्रौर पांच साल पूरा होने के पहिले घर वापस भेज दिये गये क्योंकि उन्होंने ही वहां की कांग्रेस सरकार को खत्म करने का इरादा बनाया था। इस तरह से वहां की सरकार को खत्म करने के लिए नव निर्माण समिति को मोरारजी भाई ने ब्रेरणा दी थी ग्रौर उनका इसमें हर तरह का सहयोग था। इस तरह का आन्दोलन करने वालों से मैं पूछना चाहता हूं कि जब मोर्चा की सरकार ग्राई तो उसने वहां पर क्या किया ? जो नव-निर्माण ग्रान्दोलन में लोग मारे गये थे. जिनमें विद्यार्थी ग्रौर दूसरे लोग भी थे, चाहे विद्यार्थी हों, चाहे कोई भी हो, उन सब को एक्सग्रेसिया ग्रान्ट दी गई। इतना ही नहीं उन सव लोगों को पेशन बांध दी गई है। यह पेंशन इसलिए बांध दी गई ताकि वे लोग हमेशा नव-निर्माण वालों का साथ देते रहे। इप तरह की डेमोकेमी की प्रवत्ति मोर्चा सरकार वहां पर चलाना चाहती थी त.कि भविष्य में उसको इस तरह के लोगों का सहयोग मिलता रहे । 1956 में महा गुजरात का ग्रान्दोलन चलाया गया भा ग्रीर उस समय इन्दूल ल जी के जितने साथी थे उनको जेल में भेजः गया था। मैं गोरे सहव से पूछना चाहता इं कि उस समय जो लोग जेलों में गये थे, जो मोरारजी भाई की गोली के शहीद हुए थे, क्या वे लोग शहीद नहीं थे? क्या वे लोग शुन्हे थे? वे लोग क्या थे?

SHRI N G. GORAY: (Maharashtra): Sir, normally I do not interrupt but since he has mentioned my name I want to tell him that so far as Maharashtra is concerned, we have raised a very big memorial in their honour. श्री हरिसिंह भगवावा महीदा ः

I do agree. गुजरात में मेमोरियल का सवाल पैदा हन्ना तब भी मोरारजी भाई ने उसका विरोध किया था। जब नव-निर्माण ग्रान्दोलन को चलाने का सवाल ग्रासेम्वली में पैदा हम्रा तो उनका नाम शहीदों में गिना गया ग्रीर उन्हे पेंशन दी जायेगी । ग्रान्दोलन चलाने वाले सिर्फ विद्यार्थी नहीं थे कहीं गुन्डें भी शामिल हो गये थे क्या ऐसे ही लोगों को पशन दी जायेगी। तो इसके जवाब में होम मिनिस्टर ने कहा कि यह भेद करना जरा मण्किल है। नव-निर्माण ग्रान्दोलन करने वालों को पेंशन दी गई ग्रीर उसके लिए कायदे स्रौर नियम भी बनाये गये। मैं यह बात कहना चाहता हूं कि जो मोर्चा मरकार गजरात में बनाया गया उसकी प्रवृत्ति केवल यह थी कांग्रेस को गजरात में तोड़ा जाय ग्रौर इन्दिरा गांधी की सरकार को किसी न किसी तरह से हटाने की प्रवत्ति थी। गुजरात से प्रधान मंत्री को हटाने के लिए जो डाइनामाइट भेजा गया था उसके बारे में ग्रभी श्री मन्भाई शाह ने कहा कि उस सामान के ऊपर लिटरेचर ग्रीर बक्स लिखा हथा था। यह सामान इन्दरा गांधी को खत्म करने के लिए वहां की सरकार के कई सदस्यों की सल ह से भेजा गया था। वहां गुजरात में सब तरह के प्रतिक्रिगावादी इकटठा ढो गये थे ग्रौर मोरचा सरकार उनको प्रेरणा दे रहे थे ग्रौर उन्हीं की प्रेरणा से ये सब लोग इन्दिरा गांधी के प्रगतिशील तत्वों को खत्म करने की कोशिश कर रहे थे। म्राज इन तत्वों को उखाड दिया गया है. इस बात की हमें खशी है।

डाइनामाइट के सवाल पर हमारे एक माननीय सदस्य ने पहिले दिन सभाकक्ष में बहस करते हुए कहा था कि गुजरात के मुख्य मंत्री इस बात से बहुत चिंतित हैं और असेम्बली में भी दुःख व्यक्त करते हुए इस बात को कंडम किया है। बाहर जा उ मैंने माननीय सदस्य को इस बारे में कहा: आप ने सभागृह में सबजुडिम कह कर चर्चा नही होने दी श्रीर उन्होंने सभागृह में जवाव भी नही दिया था, फिर यह आप ने कैसे इन सारी बातों को सभागृह मे रख दिया। डायनामाइट करने वाली की प्रवत्ति को श्राप बदनाम करते हैं। वह हम ने देखा, लेकिन श्री बाबुभाई के नाम से यह सब वात ग्राप ने सभागृह में कैसे कह दीं तो उन्होंने कहा कि मुझे इसके लिये इंक्वायरी करनी पड़ोगी। तो यह मिसलीर्डिंग है।

PROF. RAMLAL PARIKH: Sir, I object to the word "misleading". Members may have information and they are always subject to correction. There is nobody have to mislead the House nor is the House prepared to be misled.

SHRI HARISINH BHAGUBAVA MAHIDA: Why should he interrupt, why should be put on that cap which fits on him? I do not know whether he has stated this this. I did not say so but if it is so, then I have to say nothing.

🔪 मैं यह कहना चाहता हूं कि गुजरात में जो प्रवृत्तियां चल रही थी वह कांग्रेस को खत्म करने की प्रवत्तियां थीं ग्रौर वह लोगों के पैसे से चल रही थी। सरकार के सावन से, सरकार के पैसे से चल रही थी ग्रौर सरकार के मिनिस्टर डायन।माइट का जो मैटीरियल था उसको ले जाने के लिये गवर्नमेंट कार का यज करते थे। यह सारी वाते इन्वेस्टीगेशन में ग्रा जायेगी। इस लिये मैं कहना चाहता ह कि जो कुछ गुजरात में हुग्रा उससे ग्राज वहां की प्रजा खुश है। इसी लिये वहां खुशी है कि जनता के नाम पर राज करने वाला जनता मोर्चा जो हमेशा जनता का राजकीय शोषण करता रहा वह आज इस तरह से समाप्त हुग्रा। इस कारण ही वह म्राज खुश है। वहां की जनता उसके लिये रोयी नही, उसने जनता मोर्चे के लिये आंसू नहीं बहाये। यह बात हकीकत है। यह बात भी सही है कि गुजरात में जब जनता मोचें की सरकार गिरी तो जाहिर में कहते थे डेमोक्रेमी की हिफाजत करने वाली संस्कृतर गिरी, लेकिन प्रजाने उसके लिये आंसू हीं वहाये। इस वात से प्रतीत होता है कि वहा जो सरकार थी। वह प्रजा के हित के खिल फ थी, प्रजा के हित के विरुद्ध काम करने वाली थी और केन्द्र के ग्रौर राष्ट्र के हित के विरोध में थी ग्रीर ग्रनडेमोकेटिक प्रिंसिपल्स पर काम करने वाली डेमोकेसी के वहाने चल रही थी। वह गिरी स्रौर उसको ठेका देने वालों ने ही उसको गिराया । कभी ऐसा नहीं हो सकता कि ईट रोड़े का कुनबा लम्बे समय तक बना रहे। वह गिरा इसकी हमें खुशी है। इतना कह कर मैं अपनी बात समाप्त करता हं ग्रौर इस प्रस्ताव का मैं समर्थन करना ह।

PROF. RAMLAL PARIKH (Gujarat): Mr. Deputy Chairman, Sir, first of all before I begin my intervention, I wish to extend my greetings to my predecessor friend Mr. Mahida for his maiden speech which was, no doubt forceful but it was also amusing to me...

SHRI N. G. GORAY: But the maiden was not very shy.

PROF. RAMLAL PARIKH: Nevertheless, I greet him. My only question is that I had thought that Mr. Mahida and all the friends would at least recognise that in this august House, the Council of States of India, it is not necessary to make election speeches. It is not necessary to make speeches which they make at election rallies. Here, we are debating fundamental issues and not personalities and I am really sorry that he was so much obsessed with the name of Morarjibhai. We are discussing here certain issues let us discuss them . . .

श्री हर्रिांसह भगुबःबा महीदाः ठीक बात है, उपाध्यक्ष महोदय, ये चेयर पर नही हैं, नहीं तो मुझे बोलने ही नहीं देते।

147 Re proclamation issued [RAJYA SABHA] relating to the State of 148 by President Gujarat

PROF. RAMLAL PARIKH: Sir, this is very unfair because I have been watching and never interrupting anybody and I had decided not to interrupt Mr. Mahida although many lies have been said. I have not interrupted him and I do not believe in interruptions although I see that the work here goes on with interruptions. For the last two months. I have been keeping myself completely restrained by not interrupting anybody and keeping my points and then answering them. You do not have to accept all my points as I do not accept all your points but let us talk facts and it is for the House to decide. Sir, I would now come to some of the basic issues, instead of dealing with personalities. I do not want to say which member went in whose car. I can rebut all these allegations. I have complete Since he facts on all these points. had been permitted to speak without interruption, I hope I would also be permitted to do so.

First of all, the question is about article 356 I am rather very sad that this article should be used many times. I do not think the Constitution makers intended that this article should he used so frequently, so arbitrarily and so irrationally sometimes. Sir, the hon. Home Minister himself would recognise that this article had been used for the 38th time. I may be wrong: I am subject to correction. But your own pamphlet had brought out the fact that this article had been used 36 times before in this country, apart from Tamil Nadu and Gujarat. My question is, are there not any norms for using this article? Will it be only arbitrary discriminatory and based on the 'judgem'ents of some individuals? If it is so, this is making a mockery of the whole federal system. Of course, I am for a strong Union. I am for the unity of the country. I am for the solidarity of the country. But that does not mean that State Governments controlled by other parties, should not exist even with limited powers. You are unable to tolerate the State Government's with differing viewpoints It is now crystal clear to the whole country States where Opposition Governments are formed are looked down with contempt. They are condemned day in and day out. They are maligned, vilified and a campaign is let loose against them under the direct inspiration of the Centre. We have seen this in the last two months in this House. Therefore, I appeal to the hon. Home Minister. He comes from a very important State. Is there or not something like States' rights in our federal system? Do we refuse that? Or. if we feel that the State Government's are incapable of running the administration and that the time has come when the Centre can trust no other party except their own, it should be made clear and the federal system should be abolished. We can understand this. But we cannot understand this frequent use of article 356.

My friend, Mr. Manubhai Shah, had spoken at length. I am rather surprised at some of his statements today. Mr. Manubhai Shah, for years together, for decades together, had been a crusader against the extra-territorial loyalty of the Communist Party of India. But he speaks today in the voice of the Communist Party of India. It is shocking for me to listen to Mr. Manubhai Shah speaking in the voice of Shri Yogendra Sharma. This is something which I could never imagine and I could never dream of. Ι could never believe it. I know his past. He is one of our greatest patriots. I have seen his crusade against the extra-territorial forces. But today, I them. He works see him defending with them and he takes pride in being with them. This is something which concerns me. Mr. Manubhai Shah, Τ hope you would bear with me. Ι would like to say something, when you have been saying so many things.

SHRI YOGENDRA SHARMA: The support of the CIA to your Front has outraged his feelings.

149 Re Proclamation issued [22 MAR. 1976] relating to the State of 130 by President Gujarat

PROF. RAMLAL PARIKH: This is a baseless allegation. The CIA is not supporting us. Perhaps, I suspect that those who are speaking so much about the CIA may be in alliance with the CIA. I would not be surprised, if those who are shouting from the roof-tops about the CIA have links with the CIA.

SHRI YOGENDRA SHARMA: The lady protests too much.

PROF. RAMLAL PARIKH: This will not deter us from the path we have chosen. Those who joined the Janata Front did not join it to gain anything. They have joined it because of their own conviction. Thev don't mind the number that remains with them; they do not care whether power is with them or not. And we ourselves proved, not once but twice, and we will prove again and again that we are here concerned with the functioning of democracy and whether we are in power or out of power, whether we are on this side or that side does not matter to us.

Now, coming to Gujarat, the question is that the Janata Front Government itself, in the highest traditions of democracy, has quit the Government. So there is nothing wrong in it. We have smilingly given it up and we have said so. We have fulfilled our pledge. We told the public that as and when an occasion comes when we feel that people do not want us or when we feel that the majority of the House does not want us to continue any more, we will not take а minute to quit and we have fulfilled this pledge to our people.

SHRI JAHARLAL BANERJEE (West Bengal): There was no alternative but to quit.

PROF. RAMLAL PARIKH: I am coming to it. Don't worry. If you can help me get more time, I will deal with all your points.

Therefore, the question is: What next? We had thought that after we

quit and since the ruling Congress has established its majority in the voting, they would form a Government, and why they have shirked from forming a Government I do not understand. We would prefer the Congress (R) Government to the bureaucracy's rule. After all, President's rule is a rule of bureaucracy. I have nothing against the Governor, nothing against any person in the bureaucracy, but I am wholly opposed to the system of bureaucracy which is going to rule, and that is going to throttle the development of Gujarat. We may have many differences with Manubhai or, my friend, Mahida, but we shall certainly prefer to co-operate with them rather than have a Government of the bureaucracy. What we were thinking was "All right, we have given up the Government, but there will be another popular Government". After all, what we fought in the elections at that time also was not so much as to who comes into power but that we should have a popular Government and that we did not like President's rule. This article 356 is being operated day in and day out and it should not be there one minute more than that is required. I hope the hon. Home Minister would think over it and revoke it as early as possible, without any delay so that a popular Government is given to Gujarat.

SHRI K. BRAHMANANDA REDDI: Until revoked the rule will be by Parliament.

PROF. RAMLAL PARIKH: I am pleading with Parliament, let us not approve this Proclamation so that а popular Government comes to Gujarat. I am concerned with the coming in of a popular Government to Gujarat even if it is of the Congress (R) we do not mind; and I need hardly assure you that in all economic prcgrammes, in spite of our basic, fundamental political differences, we will extend possible co-operation. So, the important, crucial and fundamental issue is this.

Re proclamation issued [RAJYA SABHA] relating to the State of 151 by President

[Prof. Ramlal Parikh]

Well, the Government has quit but, nevertheless, the question remains about defections. I am very happy that our friend Mr. Om Mehta, the Minister of State for Home Affairs, the Anti-Detections has said that Bill is already lying with this House. I am surprised that for two years it should have been kept lying, whoever may be responsible. The question is that the ruling party also cannot absolve itself of the responsibility for not having its passage sooner. I still plead with them, please have this Bill passed very soon, without any. delay. This is the bane of our national life, this is the bane of our public life, this is the greatest curse the Indian democratic life is undergoing. Please, for God's sake, at least do this to stop defections, make it obligatory for every member who wants to cross the floor to resign first, and get him. self elected again on a new platform. Then it does not matter. But so long as you permit the present practice, every party's work is going to be difficult. Otherwise the political system in India will remain always in danger and it will always be threatened for its existence. There, for the very survival of our democratic political system itself, I plead that defections should be banned without delay.

The next question, Sir, is that after President's rule was declared, we are surprised that so many people are being arrested. I am told—I do not know because only the Minister can give the authentic figure and it is a pity that we have to depend on hearsay-that one thousand people have been arrested in Gujarat. For what? Only last week I went with a deputation to the Governor and told him. "Why are you arresting people? Has the Janata Morcha given any call for agitation? Have we protested against accepting our resignations? Rather, we have asked you to accept them. This is a normal process and we are proud that we have done so. Why are you arresting people? You have arres. ted MLAs, Corporators in Baroda,

Surat, Ahmedabad, Bhavnagar, Surendranagar, Rajkot, Deputy Mayors have been arrested. For what? If anybody is really found engaged in subversive or violent activities, do arrest him."

AN HON, MEMBER: It is the RSS. people.

PROF. RAMLAL PARIKH: It is not only the RSS. The Cong(O) men have also been arrested. The Panchayat President of Dasada in Surendranagar District, has been arrested. But there is no question of making distinctions. As far as our work is concerend, we all share full responsibility for our partners' acts, if there are any I do not disown anything. Therefore; I went to the Governor with a deputation and we gave him a statement which is signed by Janata Morcha members, the leading ones of them, who were available at that time. We asked him that it was decided by the former State Government that MISA will not be used against political workers and why he was not maintaining that policy. We also told him, "we are wedded to peaceful and nonviolent means and we want only legitimate political activities to Ъe continued. Why do you prevent legitimate political activities to be continued? Wherever you find subversive activities, take our cooperation in curbing it. We are seeking your intervention in regard to the legitimate political activities." We gave this letter on 14th March to the Governor. We have not received any reply. The Governor is perhaps looking into it.

About the defections, it was said that the Cong (R) had not induced any defections. I will have to read two letters, one from Mr. Dipsingh Rathaur and the other from Mr. Chhotulal Patel. I am glad my friend mentioned Mr. Rathaur, I may mention here that he was elected as an Independent and not on the ticket of the Congress (R). We would have never admitted him if he had been elected on the Congress (R) ticket. He was elected as an Independent and later

Re Proclamation issued [22 MAR. 1976] relating to the State of 153 154 by President Gujarat

on he joined the Janata Morcha, But a great amount of pressure was put on him. So much pressure was put on him that he wrote a letter, which was read on the floor of the Assembly, I have a copy of that letter. I have verified it. I have been more careful and I have myself verified the letter.

SHRI HARISINH BHAGUBAVA MAHIDA: Unless that signatory is here, how can you verify it? This is how he is misleading the House.

MR. DEPUTY CHAIRMAN: Mr. Parikh, you better not read the letter.

An HON. MEMBER: I put you one question . . .

SHRI N. G. GORAY: Whenever anybody stands up from this side, how many times is he disturbed? And they are talking of democratic rights.

PROF RAMLAL PARIKH: Let me state my points.

This is a copy of the letter written by Shri Dipsingh Rathaur to the 12th Speaker of the Assembly on March. He has himself sent a copy to me. This letter is in Gujarati.

MR. DEPUTY CHAIRMAN: Mr. Parikh, you cannot read the letter. Just make a point.

PROF. RAMLAL PARIKH: A11 right. There is a similar letter from Mr. Chhotulal Patel. I am not goingto read the text of the letter. Now, in both the letters a mention of Mr. Harihar Khambholya has been made. Shri Chhotubaj Patel is our Janata Morcha assembly man. He had also to seek special protection. So, Sir, let us not say that nothing has been done to induce defection. It is definitely by inducing defection that this position has been brought about--

SHRI N. G. GORAY: Parikh, that was persuasion.

PROF. RAMLAL PARIKH: If that is persuasion, then let God alone help the future of any political system.

So many things were said about the law and order situation. The Home Minister made a statement in the Assembly and he gave figures to show that the number of offences as compared to the previous year was declining in that year. If necessary, I would show these figures to other Members. Unless I am sure about this document. I do not read it. The number of crimes, the number of offences, was declining during the Janata Morcha Government and there was greater normalcy and peace prevailing this year compared to before. I need not go into the figures.

Then it is asked: During the Janata Front Govenrment's rule of 9 months' span, what did we do? This is a legitimate question which should be asked from us and we are glad to reply to it. We are very proud of our 9 months functioning. The Gujarat "eople are very proud of it and at a time, at an opportune time, they will demonstrate (Interruption). Don't worry. They will demonstrate it. During the Janata Front Government's rule, four or five very important things have been done. One is that the Janata Front was not an SVD. It was a United Legislature Party that was formed, with one programme, one policy, under one united leadership. Manubhai Shah said that there was no programme. We had many programmes. We had fought with one mainfesto, not many. This propaganda that we had no programme is baseless. We had a very definite programme. We had envisaged a 62-point programme which included the 20-point programme. We tried to fulfil our pledges. We had pledged before the people that we would hold immediate Panchayat elections. We held Panchayat elections. It is a different matter who won those elections.

The second thing we had pledged was that we would reduce the disparities in incomes. Pay-scales have been revised in such a manner that the highest pay is only 10, times the lowest -i.e., a ratio of 1:10. The lowest salary is Rs. 270 and the highest is Rs.2,700.

155 Re proclamation issued [RAJYA SABHA] relating to the State of 156 by President Gujarat

this.

[Frof. Ramlal Parikh]

The third thing we had said was that we would increase the quota of foodgrains. We increased it from 8 kgs. to 15 kgs. and 117 new fairprice shops have been opened.

I want to enumerate these things because the House must know what we have done. The minimum wages for workers were revised and a new machinery was set up to enforce it. Then, Sir we have appointed a Minority Commission. We appointed the Industrial Relations Committee. We increased the irrigation potential and 33,000 new hectares were brought under it. Electricity was extended to 107 new villages and 4,430 new pumpsets were electrified. And, Sir, there was an economy of Rs. 20 crores . . . (Interruption). I am aware that the previous Government had also done good work. I do not deny it; nor do I discredit them. But I am speaking only of the work done during these 9 months. Rupees twenty crores were saved by economy, strict economy, and the development Plan was raised to Rs. 218 crores. This year we proposed it to be Rs. 225 crores, but the Planning Commission advised us to keep it at Rs. 196 crores.

So, Sir, to say that the Janata Front Government did nothing would be wrong. We have our shortfalls also... (Interruption). Please give me two minutes to wind up. I did not interrupt you.

MR. DEPUTY CHAIRMAN: Now, let him wind up.

PROF. RAMLAL PARIKH: I will not take more than a minute.

Then, coming to the question of the States economy, when we formed the Government, we inherited economy with a severe strain because of natual calamities and we had to undergo a total burden of Rs. 139 crores on account of cyclones, on account of floods, on account of famine, and the Central Government helped us with Rs. 24 crores for which the Chief Minister Gujarat has publicly thanked the Government of India, although it was very inadequate and the State had to carry on with a burden of Rs. 115 cores. About the question of following Gandhian norms, we have been following them; we have not abandoned them; we are wedded to them. Shri Popat Vyas had been travelling by cycle also whenever he was in Surat and other places. He had been using the car also whenever it was available. Otherwise, he was using the bicycle also. He was using both the car and the bicycle. I

Then, so far as the 20-point programme is concerned . . . (Interruptions).

0n

do not want to elaborate more

MR DEPUTY CHAIRMAN: Please do not make interruptions. H_{e} has already taken more time. If you go on interrupting him, he will ask for more time.

SHRI KALI MUKHERJEE: Mr. Parikh, you are unnecesary taking the time of the House.

PROF. RAMLAL PARIKH: It may be for you. but not for the House. You are a Member and I am also a Member. (Interruptions) Sir, I am not being allowed to speak I appeal through you.

MR. DEPUTY CHAIRMAN: You proceed.

PROF. RAMLAL PARIKH: The Governor of Gujarat in his Address to the last session of the Assembly which was very recently held said and this is very relevant—

"I am happy to say that during the comparatively short period of seven months, since then, the new Government has made a significant headway in the direction of fulfilling the aspirations of the people."

He said further___

"I am happy to say that these elections were on the whole peaceful and orderly."

Re Proclamation issued [22 MAR. 1976] relating to the State of 158 157 Gujarat bu President

He also said-

"My Government has taken prompt and effective steps for the implementation of the 20-Point Economic Programme announced by the Prime Minister."

Finally, Sir, I have earlier condemned violence and subversive activities. I reiterate again-whoever it may be we do not associate with such things wherever violence is resorted to. We are opposed to violence from anybody, and I repeat it. And I hope, looking to this situation, the Home Minister would move the motion to revoke the Proclamation soon and allow a popular Government to come up in Gujarat.

Thank you.

श्री इत्राहीम कलानिया (ग्जरात) : उपसभापति जी गुजरात में 12 मार्च को जो राष्ट्रपति शासन की घोपणा की गई ग्रीर उसके सम्बन्ध में गृह मंती जी ने जो सुझाव रखा है उसका समर्थन करने के लिए मैं खड़ाहग्राहं। मैं ग्रपनाभाषण का मुदा गुरू करने से पहिले श्री रामलाल पारिख साहब ने जिन्होंने लोकश ही प्रणाली का जिक किया है उसके बारे में बरायात चाहता हं। ग्रगर मैं यह कहं कि गुजरात विद्य, पीठ में जिसके पारिख सक्तब वाइस चान्सलर हैं ग्रौर मोरारजी भाई चान्सलर हैं वहीं पर विधान सभा के विघटन करने का ग्रान्दोलन का प्लान किया गया था । वहीं से विधान सभा को भंग करने की घोषणा की गई थी। इसलिये मैं पारिख साहव से कहना चाहता हूं कि गजरात विद्यापीठ में ही मोरार जी देस ई ने उपवास ग्रान्दोलन गुजरात विधान सभा के विमर्जन की णरूग्रात की गई थी। यहां पर पारिख साहब लोकशाही का जित्र कर रहे हैं लेकिन मैं उन्हें बतलाना च!हता हं कि 1972 में जब गजरात में इलेक्शन हुए थे जब ग्रोझा सरकार की वहां पर सरकार बनी थी उस समय कांग्रेस पार्टी की संख्या हाउस में 140 थी जबकि हाउस की कुल मंख्या 168 थी। उस समय संस्था कांग्रेस की

संख्या 16 थी जनसघ की 3 थी और कुछ इंडिपेंडेंट थे। ग्रगर वही ताकत ग्राज भी कांग्रेस की वहा की विधान सभा में होती तो पारिख स.हब राज्य सभा के मेम्बर किस तरह से बनकर आ सकते थे अगर वहां पर कांग्रेस की मेजोरिटी होती ?

The Vice-Chairman (Shri Lokanath Misra) in the Chair

ग्रसेम्वली की मेजारिटी को तोड कर, उसे खत्म करके ही ग्राप यहां बैठे हैं । श्री मोरारजी देस ई जो लोक जाही का जिक करते थे उनके बारे में भी मैं कूछ बोलना चाहता हू। 1960 मई में जब गुजरात ऋलग प्रांत हुन्ना तब से हमारा गुजरात का णासन कभी स्थिर नहीं रहा । ग्जरात में श्री मोरारजी देसाई सर्वोच्च नेता के स्थान पर प्रतिष्ठित थे। 1962 में गजरात में जो चनाव हुए ग्रौर डा० जीवराज मेहता कांग्रेस के मुख्य मंत्री बने तो उनके खिलाफ मोर,रजी देस ई ने एक सिग्नेचर ग्रांदोलन चल या । उसकी शुरुग्रात मोरार जी देसाई के निवास से हुई । डा० जीवराज मेहता प्रमाणित व्यक्ति थे निष्ठावान थे ग्रौर स्वाभिमानी थे इस लिये श्री देस ई ने अपने ग्राशीर्वाद से उनके खिलाफ सिग्नेचर ग्रांदोलन शरू किया। हमारी पार्टी ने डा० मेहता को हटाया । मोरारजी देस ई दिल्ली स्राये । यहां ए ग्राई सी सी की पालियामेंट बोर्ड की मीटिंग थी । नेहरू जी ने कहा उस समय कि यह करना ठीक नहीं है, लेकिन मोरारजी देसाई ने बताया कि यह तो गुजनात की मेजनरिटी पार्टी है। उमके लोगों के उनके खिलाफ सिग्नेचर हैं। यह तो ग्रापको करना ही पड़ेगा। तभी से हमारे गुजरात की स्थिति ' कमजोर हुई। श्री मोरारजी देसाई ने जो रास्ता ग्रपनाया कांग्रेम पार्टी के लोगों द्वारा ही कांग्रेस पार्टी के नेताग्रों के विरुद्ध हस्त.क्षर ग्रांदोलन का वह रास्ता उन्होंने दिल्ली में बैठ कर ही लोगों को दिखलाया था स्रौर उसके कारण ही डा० जीवराज मेहता को

[श्री इब्राहीम क्लानिया]

वहां से इन्तीफा देना पड़ा। उसके बोद बलवन्त राव मेहता जी वहां के मख्य मंत्री बने ग्रौर 1965 की पाकिस्तान-हिन्द्रस्तान की लडाई में वह शहीद हो गये। उसके बाद 1967 में श्री हितेंद्र देसाई जी की मिनिस्ट्री बनी। अब चुनाव आये तो उस समय भी वहां के सर्वोच्च नेता श्री मोरारजी देसाई थे। उनके सामने उस समय भी अपना हित ही था ग्रौर उस समय 168 के हाउस में सिर्फ 88 मेम्बर उस समय उनके चने गये। सर्फ चार की मेजाग्टिश थी। जो स्वतव पक्ष प्रितिक्रिय।वादी थे उनका वरचस्व हुन्ना म।रे गजरात में 1969 में जब कांग्रेम का विभाजन हुआ और नयी कांग्रेस की स्थापना हई उस समय हितेन्द्र देस।ई जी वहां के चीफ मिनिम्टर थे और इस कारण वह वहां लघमति मे ग्रा गये ग्रौर उन्होंने इस्तीफा दे दिया ग्रौर इस्तीफा ऐसे समय पर दिया कि 1971 में उसके बाद वहां राष्ट्रपति शासन हुआ । फिर हमारे प्रधान मंत्री के नेतत्व में जो 1972 का चुनाव हुग्रा, ग्रापको सुनकर ग्राश्चर्य होगा कि 1968-1969 में हमारी पार्टी की जो स्थिति थी उसके मुकाबले में हम।री पार्टी का 140 का बहमत पाया **और रामलाल पारिख जिनके प्रमुख मोरारजी** देस।ई थे उनको 16 सोटें मिलीं, 12 जनसंघ, 1 कम्युनिस्टपार्टी ग्रौर 8 इंडिपेंडेंट को मिलीं उपसभाषति जी ग्रापकी पार्टी भी लडी थी लेकिन वह रह गई क्योंकि वहां जो गरीबी हटाक्रो का नारा प्रधान मंत्री ने दिया था उसमें गजरात की जनता ने बहत विश्वास दिया। इस चुनाव के बाद वहां घनश्याम आ्रोझा की मिनिस्ट्री आई। जब घनश्याम म्रोझा मुख्य मंत्री चुने गये तो उहोंने लेंड सीलिंग बिल पेश कर पास कर दिया। अरबन सीलिंग होने वाली थी तो शहरी जमीन को रोकने के लिए वेकेंट लेंड ऐक्ट पास कर दिया। मजदूरों को फैक्टरियों में हिस्सा लेने के लिए लेबर पार्टिसिपेशन इन मैनेजमेंट का बिल रख दिया।

उप-सभाध्यक्ष जी गजरात प्रांन्त पत्याघाती मढ़-मति का वर्चस्व वाला एक था। इससे गजरात की जनता निराश हो गई। कुलक लाबी ने घनण्याम ग्रोझा की सरकार को हटाने के लिए लेंड सीलिंग बिल जो आ रहा था इसके लिए रैली का ग्रायोजन किया। हमारी पार्टी में चिमन भाई पटेल थे। चिमनभाई पटेल ने जो रास्ता मोरारजी भाई ने वताया था उस रास्ते को पकड़ा । पंचवर्टी फार्म में सब इकट्ठे हुए। घनण्याम ग्रोझा को मख्य मंत्री पद से इस्तीफा देना पडा ग्रौर चिमनभाई पटेल मख्य मंत्री बन गये। मख्य मंत्री जब बने तो साबरकाठा में लोक सभा का बाई इलेक्शन ग्राया। मणिबेन पटेल इलेक्शन लड़ रही थी। उस समय मोरारजी देस ई ने चिमनभाई पटेल पर सोलन प्लांट वःले चिलाई राजा के पास 81 लाख म्पये का भ्रष्टाचार किया है यह ग्रारोप लगग्या। वहां ग्रान्दोलन हुए ग्रौर इस ग्रान्दोलन से चिमनभाई पटेल को इस्तीफा देना पडा। ग्रगर चिमन भाई पटेल ने भप्टाचार किया है तो उनकी पार्टी ने उनके खिलाफ ऐक्जन लिया राजनेवा लिया। म्राल इडिया कांग्रेस कमेरी ने उसको सरपेंड कर दिया। फिर 140 मेम्बरों में से हमारे 139 मेम्बर रह गये। जो लोकप्रिय सरकार का ग्रापने जिक किया है तो ग्रापने क्या किया ? गुजरात विद्यापीठ में मोरारजी देसाई को आमरण अन्शन पर वैठाया । गजरात में हिंसा बढ़ गई। उपसभाष्यक्ष (श्री लोकनाथ मिश्र) :

उपसभाष्यक्ष (श्रा लोकनाथ मिश्र) : मैं एक प्रार्थना करूंगा कि 10 मिनट हरेक मेम्बर ले। क्योंकि 40 मिनट हैं ग्रौर चार मेम्बरों ने वोलना है इसलियें मैं रिक्वेस्ट करूंगा कि ग्राप खत्म कर दें।

श्री रणवोर सिंह : ग्रभी तो यह वताने लगे हैं कि किस तरह से मेम्बरों की पिटाई हुई।

उपसभाष्यक्ष (श्री लोकनाथ मिश्र) : ग्रापके 11 मिनट हो चुके हैं।

161 Re Proclamation issued [22 MAR. 1976] relating to the State of 162 by President Gujarat

श्री इब्राहीम क्लानिया : विधान सभा के विसर्जन की मांग की। विधान सभा विसर्जन हई भी। 15 मार्च, 1974 को वहां पर राष्ट्रपति शासन लाग हम्रा। इसमें भी एक रहस्य है। 1973 के दिसम्बर मास में पूना में ए०ग्राई०सी०सी० का ग्रधिवेगन हो रहा था। उस समय मोरारजी भाई ने बताया कि इन्दिरा गांधी की सरकार 18 मास में गिरने वाली है। ग्रापको यह बात याद होगी। प्रैस वाले उनके पास गये और उन्होंने उनसे पूछा कि क्या ग्रापको किसी ज्योतिषी ने बताया है ? उन्होंने कहा कि नहीं यह मेरा राजकीय ग्रन्मान है। वह लड़ाई जो गजरात में चल रही थी बिहार में चली गई। विहार की विधान सभा को भंग करने की मांग की गई। विरोधी सभी पार्टी ने एक होकर इस बात की मांग की कि विधान सभा के सदस्य इस्तीफा दें। मगर किसी भो एम॰एल॰ए॰ ने इस्तीफा नहीं दिया। वहां इनकी लडाई ग्रसफन रही।

उपसभापति जी, ग्राप जानते हैं कि जार्ज फर्नान्डीज ने 1974 में रेनवे स्टाइक का नोटिस दिया। इस नोटिस में उनका इरादा था कि देश के सारे काम छित्र-भिन्न कर दिवे जायें। उन्होंने भी यह मांग रखी थी कि गजरात में चुनाव हों। हमारी प्रधान मत्री जी ने वताया कि गजरात ग्रमी ग्रकाल मे पीडित है। ग्राप थोड़ा सब्र कीजिये। अन्तूबर मास में हम इलेक्शन कर देंगे। मगर उनकी बात भी इन्होंने ठ्करा दी। इसके जिये मोरारजी ने 1975 में उपवास भी किया। इसके साथ ही उनको मांग यह भी थो कि मीसा को वापस ले लो स्रौर स्मगलर्स को छोड दो। प्रधान मंत्री जी ने कहा कि ग्राप बजुर्ग हैं स्रौर कांग्रेस के नेता भी रहे हैं स्रापके लिये ऐसी मांग करना ठीक नहीं है। चुनाव को मांग को हम मानने वाले हैं ग्रौर स्मगलर्स जो पकड़े गये हैं उनको छोड़ने वाले नहीं हैं। खैर उनके बहुत कहने पर गुजरात में उन्होंने इलेक्शन करा दिये ग्रीर जनता मोर्चे को

बहमत नहीं मिला। 182 सीटों में से जनता मोर्चे को 86 सीटें मिलीं और हमारी कांग्रेंस को 75, जनसंघ को 18 ग्रौर इंडि-पैन्डैन्ट को 8 उन्होंने कहा कि हम मेजोरिटी में हैं। मैं कहता हूं कि मैज्योरिटी में तो काग्रेस थी। मैं ग्रापको बताऊं कि बाब भाई पटेल. चिमनभाई पटेल जो किमलोग क नेता थे. ग्रौर जिनके पास 12 सदस्य थे. ें गास गये स्पोर्ट लेने के लिये। जब बाब आई पटेल उनसे मिलने गये तो प्रैन रिपोर्टर्म ग्रौर फोटोग्राफर्स भी वहां पहंचे। जब बाब भाई पटेल को इस वात का पता लगा तो वह म्रपनी कार छोउकर म्राटो-स्कुटर में भाग गये। आप जानने हैं क्यों? क्योंकि इनका एडवरटाइजमेंट है। उत एडवरटाइजमेंट में छना हप्रा है कि हम कभी किमलोप की स्पोर्ट नहीं लेंगे। ग्रापको पता है कि इसी किमलोप की स्पोर्ट से गुजरात सरकार की रचना हई।

श्री मनुभाई शाह : उपाध्यक्ष जी, इसीलिये जब वह मिलने गये और वहां फोटोग्राफर्स को देवा तो भागखड़े हुए।

श्री ईबाहोम कलानियाः उप-सभाध्यक्ष महोदय, ग्रब में एछ बातें पंचायतों के चुनावों के संबंध में कहना चाहता हूं। गुजरान के ग्रन्दर 182 ताल्ल्का पंचायतों में से 120 ताल्लका पंचायतों में हमारा बहमत आया। जनता मोर्चे के लोगों ने जिन पंचायतों के ग्रन्दर हमारी मेजारिटी थी उनका दल वदल करने की कोशिश की । लेकिन फिर भी 120 पंचायतों में से 102 के अन्दर हमारा वहमत ग्राया। इसके साथ-साथ मैं आपका ध्यान इस वात की तरक भी दिलाना चाहता हं कि पंचायतों के चुनाव के दिनों में कितने खुन हुए, कितने लोगों को मारा-पीटा गया, यह किसी से छिगा नहीं है । जनता मोर्चे की सरकार ने गुजरात के अन्दर सारे विकास कामों को वन्द कर दिया। यही नहीं ग्रापने कहा कि हम लेत्री नहीं लगाते हैं, लेकिन

163 Re proclamation issued [RAJYA SABHA] relating to the State of 164 by President Gujarat

(श्री इब्राहीम कनालिया)

फिर भी लोगों को 10 किलो, 15 किलो अनाज कहां से मिला? जब वहां पर लेवी नहीं थी तो बाजरा कहां से आया? आपकी मोर्चा सरकार ने इतने गलत काम किये, फिर भी आप उनकी तारीफ करते है।

उप-सभाध्यक्ष (श्री लोकनाथ मिश्र)ः स्रब ग्राप ग्रपना भाषण समाप्त कीजिये।

श्वी इझाहीम क्लानिया : उप-सभाध्यक्ष जी, ग्रभी यहा पर श्री दीप सिंह का नाम लिया गया। श्री दीप सिंह वहां पर श्री नरेन्द्र सिंह झाला से मिले थे। श्री केशो भाई पटेल ग्रौर श्री मकरन्द देसाई जो जनसंघ के ग्रादमी हैं। ये लोग उनसे कहते हैं कि हम तुम को 60 हजार रुपये देते हैं तुम इनको विधान सभा की बैठक मे फेक देना ग्रौर इस तरह से कांग्रेस की पोल खुल जायेगी। ये सब बातें ग्रब सामने ग्राने वाली हैं।

इसी तरह से बड़ौदा के ग्रन्दर जो काण्ड हुग्रा, उसदेः बारे मे भी मैं कहना चाहता हूं कि एक बहुत बडी कांस्पीरेसी की जा रही थी। श्री जार्ज फर्नान्डीस ग्रौर श्री विक्रम राव भट्ट भी उसमें शामिल हैं। ये लोग सब मिलकर कांस्पीरेसी कर रहे थे।

उप-सभाध्यक्ष (श्री लोकनाथ मिश्र) : ग्राप 20 मिनट तक बोल चुके है। श्रब ग्राप समाप्त कीजिये।

श्वी इब्रःहोम कलानियाः में यह कहना चाहता हूं कि इस तरह की कांस्पीरेसी पिछली जुलाई के महीने से चल रही थी। गुजरात के प्रन्दर जनता मोर्चे की सरकार ने जो काम किये उसी के कारण उसका पतन हो गया। देश की जनता और गुजरात की जनता इस बात को समझ गई कि ग्रब इस सरकार की जरूरत नही है। गुजरात के प्रन्दर जनता मोर्चे की सरकार को समाप्त करें 41 सदस्यों ने एक बहुत ग्रच्छा काम किया है और मुझे इस बात की खुशी है कि ग्रब जनता मोर्चे का भासन गुजरात के ग्रन्दर खत्म हो गया है। Gujarat PROF. RAMLAL PARIKH (Gujarat): Sir, half a minute. On a point of clarification. Shri Morarji's name has been referred to in connection with the Gujarat Vidyapeeth. He has been the Chancellor of the Gujarat Vidyapeeth and he has been staying in the Vidyapeeth since 1973.

SHRI VISWANATHA MENON the ruling (Kerala): Once again, Congress has come before us, showing its true colours, how it thinks, what it preaches and how it acts in democracy. Sir. when the Taiml Nadu Government was thrown out, we were thinking that Gujarat's days were numbered, because for the last two or three months big campaigns were carried on all over India. In the wake of the emergency, nobody else can speak. But the ruling party was campaigning about the two 'islands'. Tamil Nadu and Gujarat. Sir, we are not surprised about these things. The Congress Party, though it is an old orgainization and all that, although it preaches a lot about democracy, is not prepared to allow the States to be ruled by any other party. It was shown in 1959 itself when Pandit Nehru was the Prime Minister of India. Although Nehru, as a democrat, did not like it, his daughter, our present Prime Minister who was the President of the Congress Party at that time, compelled him and the Ministry was dismissed. We had majo rity at that time.

Sir, the same thing happened in many States after the 1967 elections. The Congress at the Centre was very impatient and they could not stand it. That was their democratic thinking. So, one after another the Governments were dismissed. Although they preach a lot of big things against defection, they encourage it. What else has happened in Gujarat now? It is nothing else. Don't talk high and do such mean things. You know what was the reason for emergency. We all know it. It was the Allahabad High Court judgment. The Gujarat judgment also came the same day. Then came the

165 Re Proclamation issued [22 MAR. 1976] relating to the State of 166 by President Gujarat

emergency. I do not know why they are shaking like this. They have got a strong Centre and they are in power here. What is wrong if a State in Gujarat is being ruled by a party...

SHRI JAHARLAL BANERJEE: Even if the people don't want it?

VISWANATHA MENON: SHRI Don't talk all these things to me. The people have elected Janata Morcha there. My party opposed it. That is another point. I am told that people were being purchased there. This kind of corruption is nothing new. (Interruptions) You were doing it in 1967 also. At that time, you were doing it in various States all over India. Who brought these 'Aya Rams and Gaya Rams' into politics? The Congress Party is responsible for it. The ruling party did it with its power and money and all that. They did the same thing in Gujarat, I am not surprised about Gujarat. We were all expecting that something was going to happen in Gujarat. When the Home Minister spoke about two islands, we knew that first it would be Tamil Nadu and then Gujarat.

Sir, I am not bothered about the inner politics between Morarjibhai and the ex-Chief Minister of Gujarat. The basic question is: Do we stand for democracy and do we allow the States to be ruled by another party which is not in power at the Centre? These are the basic questions. We have to tackle these questions. Slogans can get votes for some time. 'Garibi Hatao' got you some votes. This Twenty Point Programme may also get you some votes. But are you doing service to the democratic principles of the country? That is the point. Anybody can do it. If you are in power, you can do it. But is it the correct thing that you are doing?

Sir, you have moved a Bill about defection. That Bill has not yet been passed and, at the same time, defection is being patronised in Gujarat by the Congress Party.

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SHRI BRAHMANANDA PANDA: Your party is also represented there.

SHRI VISWANATHA MENON: One member from my party may be there. I am not questioning it. But if you are serious about that, you could have passed it by this time. If you passed it, the person who was actually elected on the Janata Morcha and voted against the Janata Morcha would have to resign. That is one of the prohibitions of the Bill.

SHRI OM MEHTA: We introduced that Bill...

SHRI VISWANATHA MENON: I am coming to that. Thank you for intervening. The two islands—Gujarat and Tamil Nadu—are now finished. Now the entire country is with you. My request to Mr. Om Mehta and to the Government is this: Why not you pass that defections Bill? At least you pass it.

SHRI OM MEHTA: I hope you will allow me a minute, Sir. The defections Bill has nothing to do with the whole country or with the two islands. The Bill was intorduced in the Rajya Sabha and in the Lok Sabha. And it was referred to a Joint Select Committee, not by the Government, but it was on a demand by the House that it should be referred to a Joint Select Committee. And that Committee is there for the last three years. We are struggling .

AN HON. MEMBER: The hon. Vice-Chairman is a member of that Committee.

SHRI OM MEHTA: Sir, you are a Member of that Committee and you know it. We want that the report should come. The ball is in your court and not in our court. Sir, the second point he said was that the Janata Front Government was voted into power by the people there. But he forgets for one minute what the methods were that were adopted at that time. He forgets as to how many

167 Re proclamation issued [RAJYA SABHA] relating to the State of 168 by President Gujarat

[Shri Om Mehta]

public meetings were disturbed, and how they came to power. They forget that when the people were given a free vote after that, they did not vote for the Janata Morcha but they voted for the Congress.

SHRI VISWANATHA MENON: About the Joint Select Committe, I did not say that it was not before the Joint Select Committee. I also said that it is before the Joint Select Committee. But, if the Whip of the Congress Party wants it, it can be passed as early as possible. The majority is with the Congress. It is verv easy. You can do it, if you want. After all, you have finished with the two islands. You can do it now very easily. At least, let us have an Act like that.

SHRI OM MEHTA: We never finished any islands. The Tamil Nadu Government's terms was coming to an end by this April. In spite of this corruption, they would have gone,

SHRI VISWANATHA MENON: He says that he has not finshed Tamil Nadu, but the term was not extended when it was coming to an end. But you extended it in Kerala.

SHRI OM MEHTA: There is no corruption in Kerala.

SHRI VISWANATHA MENON: So, you brough in corruption because you could not finish it by defection. Here in Gujarat, you have finished it with defections.

SHRI OM MEHTA: Sir, does he deny that corruption was not there in Tamil Nadu?

SHRI VISWANATHA MENON: Whether we deny it or not, it is a fact that you could not purchase the DMK MLAS. So, you brought in this corruption and you dismissed the Goverment. Here you got a chance to get hold of the people supporting the Janata Morcha Government. So, here, you patronized defection and you finished the Government. The point I want to atress, whether Mr. Om Metha agrees with it or not, is the fact that the Central Government and the rul. ing party is not prepared to give any chance to any other opposition party to rule any State in this country.

SHRI IRENGBAM TOMPOK SINGH (Manipur): The Central Go. vernment never came in Meghalaya...

SHRI OM MEHTA: He foregts Goa.

SHRI VISWANATHA MENON: But the Congress has not even played their game. The Congress is not there. Sheikh Abdullah is ruling Kasmir. Achyutha Menon is ruling Kerala.

SHRI OM MEHTA: Do you think that it is not the real opposition?

SHRI VISWANATHA MENON: Sheikh Abdullah is there with the blessings of you people. Is it not? We can frankly discuss all these things. Because of the Congress alone, Sheikh Abdullah is there.

SHRI OM MEHTA: What about Meghalaya?

MENON: SHRI VISWANATHA I do not know the real political situation there. If Meghalaya was like Nagaland, you would have finshed it. I am sure of it. The same thing may be there; you may be supporting and that may be the reason. In Goa that is the position. So, my humble suggestion is that you stop this tall talk of demo. cracy; say that you are not democrates and that you will rule like this. But if you talk of democracy, you must at least give a chance to those opposition parties which come to power through ballot box. Give themа chance to rule. That type of magnamity should be shown by you. If you are not going to do that, you declare yourself that you are not democrats and that you are going in or dictatorship.

SHRI JAGAN NATH BHARDWAJ (Himachal Pradesh); How do you define democracy?

Re Proclamation issued [22 MAR. 1976] relating to the State of 169 173 by President Gujarat

SHRI VISWANATHA MENON: It can be determined by the ballot box. Who came into power in Gujarat? Not the Congress. (Interruption)

VICE_CHAIRMAN: THE (SHRI LOKANATH MISRA): Order please.

SHRI VISWANATHA MENON: Your leader, Shri Om Mehta, has intervened and I have given him whatever reply I had. If all of you begin to put me questions, then surely the Chair will ring the bell.

VICE_CHAIRMAN: THE (SHRL LOKANATH MISRA): Order please. Mr. Menon, kindly carry on with your speech. You are running short of time.

SHRI VISWANATHA MENON: I do not mind the interventions by my friends because I also like it and I will also do it. The basic point is are we true to the principle that we are preaching? If we are, we must give a chance to the party which comes to power in any State to rule that State.

AN HON, MEMBER: Rule or misrule?

VISWANATHA MENON: SHRI Everybody knows how the Government of Tamilnadu was removed. If the Assembly of Tamilnadu was not dissolved, you could not extend the life of Parliament, the life of the Lok Sabha. You could not extend the life of the Kerala Assembly, if you had not done that. Any boy of politics can understand these things. This is а very cheap way of doing things. You could have done it in 1971 or 1972 when a memorandum was given by Mr. Manoharan and others but you waited.

SHRI OM MEHTA: We had to go into the charges and we had to see whether there is a prima facie case. If somebody gives a memoradum against you, do you think in one minute we can decide it? We will go into it. We will look into it.

VISWANATHA SHRI MENON: I know you have to pursue it, your have to prove it, but the timing was. very clear. You wanted to give an extension to the Lok Sabha, you wanted to give an extension to the Kerala Assembly but you did not want to . give an extension to the Tamilnadu Assembly and the only way to remove . them was to put some corruption charges on the Government of Tamilnadu. It is still to be proved whether it is correct. That is what happens, We are all in politics. We know how you play politics and I appreciate your way of playing politics (Time bell $r_n ngs$). But the point is that this is not the way to play politics in a democratic country. This is simply speaking, what is called dictatorship. You want one-party rule.

SHRI OM MEHTA: Sir, if dictatorship had been there, he would not have been able to speak all these things.

SHRI VISWANATHA MENON: Sir, most of us are in jail, I am an exception. Most of my friends are in jail or they are underground. But, the basic point is very clear. If you going to have a democratic are political system, you must give a chance to the people of this country irrespective of the fact whether they belong to your party or not. You must give them the chance to fight elections. You must give them that chance and I make a special request to you at this juncture about it because within the next few days you may bring in another Bill for extension of the life of the Kerala Assembly once more by six months. I request you not to do it. You may go to the people and let them decide whether you are correct or whether we are correct. Let us go to the people. People's court is the supreme court and let us go to the people.

SHRI OM MEHTA: Sir, they were saying the same thing before 1971 and we went to the people in 1971.

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I 71 Re proclamation issued [RAJYA SABHA] relating to the State of 172 by President Gujarat

SHRI VISWANATHA MENON: And you came into power. Why don't you do it again?

SHRI OM MEHTA: We will go and we will g_0 at the right time.

SHRI VISWANATHA MENON: That is the point. Why at the right time? If you want a democratic way of life to be adopted, you could go to the people and let them decide and if they decide that Shri Om Mehta i_s a better person to rule this country, I have no objection.

Let us do that. Why should you start this type of business? Let us do that. In Kerala you have given six moths' extension. and you may give another extension. You go in for elections in Gujarat, Tamil Nadu, Kerala and all over India. For the Parliament also, let us face the electorate and if the people are with you, let them elect you.

श्रीमती कुमुदवेन मणिशंकर जोशो (गजरात) : उपाध्यक्ष महोदय, गजरात में जो परिस्थिति का निर्माण हग्रा है उस का मैं हादिक स्वागत करती हं ग्रौर उस के लिये श्रपना संपूर्ण संभूर्थन व्यक्त करती हं । गुजर त में एक अरसे के बाद गुजरात की जनता ने सूख और गान्ति की सांस ली है । इस लिये उपाध्यक्ष महोदय, मैं बहुत सी बातों में जाना नहीं चाहती, लेकिन यहां जो हमारे स थीं मित्र विरोधी पक्ष से बोल रहे थे, उस में बहत सी ब तें उठायी गयी สึเ हमारे त्यागी जी ने भी, जो श,यद इस समय सदन में नहीं हैं, एक बात कही ग्रीर उन्होंने संविधान की बात भी कहीं। जब वह संविधान की बात कर रहे थे तब उन्होंने गजरात में जो सरकार गिरायी गयी है उस के बारे में कहा। मैं त्यागी जी को निमंत्रण देती हूं कि वह मेरे साथ गुजरात चलें और देखें कि गुजरात की सरकार वहां गिरायी गयी है या वह वहां स्वयं ग्रयने वजन से गिरी है । वहां वह अपने वजन से गिरी है क्योंकि जनता को उन्होंगे जो ग्राक्षासन दिये थे, जो खोखले वचन उन्होंने दिये थे उनको वह पूरा नहीं

कर पाये। ग्रांप को पता होगा ग्रौर इस सदन को भी पता होगा कि गजरात में जो जनता मोर्चे की सरकार बनी थी उस को मेजारिटी कहां से मिली थीं। मेरी समझ में नहीं ग्राता कि यहां आकडे तो बहत दिये गये, लेकिन यह नहीं वताया गया कि उस को मेजतरिटी कहां से मिली । जनता फ्रांट की सरकार ग्रायी लेकिन किन लोगों के सहयोग से । गुजरात की जनता ने गुजरात सरकार के मोर्चे को सहयोग नहीं दिया, उसने इस सरकार को बहमत नहीं दिया। कांग्रेस (ग्रो) के नेताओं को जब ग्रयनी सरकार वनाना गजरात में मुझ्किल जान पड़ने लगा ग्रौर इस में वह कठिन ई ग्रनभव करने लगे तो चोरी छिपे वह भ्रष्टाच रियों के घर गये। इस बारे में बहत से मित्रों ने कहा है । भ्राटाच रियों वासाथ लेने के बाद वह जनता के स.मने नहीं ग्रा सकते थे इसलिये वह पिछने रास्ते से, टेबिल रख कर कद कर चले आंधे। पता नहीं कैसे यह सरकार चल रही थी।. पंचायत एलेक्शन के दौरान मुझे बहुत से गांवों में जाने का मौका मिला। जनता हम से पुछती थीं कि यह शासन कब समाप्त हो रहा है । मैंने कहा कि ऐती क्या बात है तो उन्होंने कहा कि हम तो इस से बहत परेजान हैं। जो कात सरकार कर रहा है, जिस तरह से एडमिनिस्ट्रे-णन चल रहा है, जिस दिशा में यह सरकार चल रही है उस से हम को लगता है कि यह सरकार बहत दिनों तक नहीं चल पायेगी। इस लिये मैं कहना चाहती हूं कि जिस दिन गजरात की यह जनता मोर्चा सरकार गिरी उस दिन सारे गजरात में लोगों ने खशियां मनायीं । कही किसी ने कूछ नही किया, कुछ नही कहा ग्रौर राम लाल भाई यहां वैठे हैं, बडी डेमोकेनी की बातें करते थे, मैं किसी व्यक्तिगत बात में जाना नही चाहती, लेकिन राम लाल भाई गुजरात में होते तो वहां बारह मार्च तक भी टिक नही सकती थी। भ्यारह मार्च को ही वह ग्रपना पद छोड कर चली जाती। जनता मोर्चे की

Re Proclamation issued [22 MAR. 1976] relating to the State of 173 by President

सरकार को जिन राष्ट्र विरोधी तत्वों ने म्रपना सहयोग दिया, तो ऐंटी सोशल एलीमेंट उनके साथ थे, वह चाहते थे कि गजरात में जनता मोर्चे की सरकार ही बनी रहे । मों सरजी देस ई यहां नही है और उन के बारे में मैं कू अकहनः नही चाहती । लेकिन मैं उनके डिस्टिक्ट से अ.ती हं। इसलियेउन को जानती हं। एक मित्र ने मुझ से भूछा कि उन के बारे में श्राप क्या कहना चाहती है तो मैंने कहा कि 25 साल बाद उन का जनता के सामने खोखला दम्भ हो गया। गांधी जी की हत्या करने वाला पक्ष गुजरात में 1972 में गुजरात ग्रसेम्बली में था। उस समय उन के वहां तीन मेम्बर थे ग्रौर 1975 में जनसघ के वहां 18 मेम्बर हो गये ग्रौर उस में से चार मिनिस्टर बने और उस में से एक बड़ौदा में बना जहां एक डायनामाइट का सारा काम चल रहा है । वहां से वह मिनिस्टर बना । जनता मोर्चे के होम मिनिस्टर से मुझे व.र দক मिलने का मौका मिला। मैं रे দুক্তি कि ग्राप को तो संगठन कांग्रेस के पक्ष को मजबूत करना चाहिए, लेकिन यहां तो झा जनसंव को मजबूत कर रहे हैं, राष्ट्र विरोधी पार्टियों को ग्रोर समाज विरोधी पर्टियों उन्होंने को **म**ज रूत कर रहे हैं । कहा कि ग्राप गलत रान**त**ी **8** 1 राजकोट इलेक्शन देखिदे। राजकोट में का पोरेशन में जहां 10 जनसंघ 🤃 नहीं ग्रा सकते थे वहां ग्रापने सारा राजकोट कारपोरेशन जनसघ के हाथ में सोप दिया। वडौदा के लोग कहते थे कि इंडिपेडेंटली हमको कांटस्ट करना होता तो जनता फ्रंट की सरकार के 16-17 ग्रादमी नहीं होते। सूरत में जहां ऐंटी नेशनल पार्टी का नाम नहीं था वहां जनसंघ को ज्यादा बढावा दिया। इतनाही नहीं, जनता को गमराह करने के लिये नवसारी में जनता मोर्चा पार्टी ने नवसारी **ग्रौर बलसारी डिस्ट्क्ट्म** में कांग्रेस संगठन के नाम से ज्यादा मत मिलेगे. इत्रलिये जनसंव को कांग्रेस का प्रतीक दिया गया रागकोट ਸੱ **उन**को पतालगा कि यहां जनसंघ की

ताकत ज्यादा है संगठन कांग्रेस का प्रतीक जनसंघ को दिया गया जनता को गमराह लिए । जनता करने के तो ये को कहां तक गुमराह कर सकते हैं। गुजरात की जनता इस मोर्चा पार्टी को माफ नहीं करेगी। गुजरात में जो सरकार जाए वह डेमोक्रेटिक तरीके से जाए, यह हम चाहते थे। रामजाल भाई वहां हाजिर थे कि नहीं, मैं तो वहां हाजिर थी। 12 मार्च को जब एसेम्बली शुरू हुई हमको पता है कि म्रार० एस० एस ० के 5-5, 10-10 गुण्डे खड़े किये गये थे ग्रौर जो मेम्बर्स एसेम्बली में ग्रा रहे थे, एसेम्बली हाल में जाने से रोक रहे थे । इस तरह से इस देश में प्रजातंत्र को निभाना चाहते हैं ? इस तरह से देश की जनता की सेवा कर रहे हैं ? भारत सरकार की नेता इदिरा गांधी के नेतृत्व में गुजरात की जनता ने पंचायत इलेक्शन में सम्पूर्ण विश्वास व्यक्त किया। मक्तें पता है कि पंचायत इलेक्शन के टाइन पर एक एक मिनिस्टर ने एक एक डिस्टिक्ट में अपना दौरा करके डिफोरेशन करवाया। पंचायती इलेरेशन में. ग्राम प चायत में सरपंच से लेकर ताल्लका पंचायत ग्रौर जिता पंचायत के मेम्बर्स तक डिफोक्शन करवाः । मुझे पता हे एक जगह पर एक औरत ें पांत्र जो कांग्रेन का काम कर रही थी, कु गतकर जनता मोर्चा पार्टी ने कितना ग्रत्यावार किया, लेडोज को भी नहीं छोडा। ग्राप जैसे घूमने थे, हन भी वहां घूमते थे। तो गुजरात की सरकार डेमोकेटिक वे में गई। नहां तो कोई राष्ट्रीय सरकार इतने दिनों तक उनको चलने भी नहीं देती। मैं ग्रापको विश्वास दिलाती हूं कि इन्दिरा गांधी जितना डिमोक्रेभी वे में विख्वास करती हैं, में समझती हूं कि कोई भी नेता उतना विश्वास नहीं करता होगा। नहीं तो 9 महीने तक ऐसी सरकार नहीं चलती। लोग बोलते हैं कि लोगों ने गवर्नमेंट को सपोर्ट किया । सपोर्ट किया या नहीं, गुजरात की जनता फंट सरकार ने बड़ौदा में यह डाइनेमाइट का कांड किया। जनता कांप रही थी।

[श्रीमती कुमुदवेन मणीशंकर] जनता थक गई थी, जनता परेणान थी श्रौर जनता यह इच्छा रखती थी कि जल्द से जल्द यह गवर्ग मेट चली जाए। हमने सोचा कि डेमे केटिक वे से बनी है तो डेमोकेटिक वे से ज,ने दो। तो बाबुभाई जो ग्रपने को बहुत प्रमाणिक कहते हैं, जिसमे कहते हैं कि साइकिल पर घुमते है, ऐसा दम्भ तो बहुत लोगों ने किया। पोपट लाल व्यास जो मिनिस्टर थे वह हमें मिले। हम भी दौरा करते हैं, वह भी दौरा करते हैं। मैं समझती ह कि ज्यादा समय तक वह जनता को गुमराह नहीं कर सकते । वावू भाई जसभाई मैं समझती हूं कि गुजरात में नेता बनने के लिये उनमे कोई क्वालिटी नहीं थी। ऐसी सरकार गिर गई तो रोने वेः बजाय वहां की जनता ने जो ग्रानन्दोत्सव ग्रौर चमन का सांस लिया है, हम समझते हैं कि हम सब उनके साथ हैं, उनकी जो फीलिंग है उनके साथ हम भी सहमत हैं। रामलाल भाई ने ग्रौर दो चार बातें कही । एक तो दी९सी राठें वा की बात कही। मुझे बड़ा दर्द हम्रा यह सूनकर जिस तरीईः से सदन में मिनिस्टर फार प्राहिबिणन ने उनको ब्रीफ विया ग्रौर दीपसी राठैवा ने गुजरात एसेम्बली में बयान दिया । यहां आपने जो पत्न पढ़ा है, वह नही पढ़ना चाहिये । श्री राठे वा उसी दिन गुजरात 🔂 कांग्रस वेः नेता वेः पास गये ग्रौर कहा कि मुझे कांग्रेस में ले लो। उन्होने कहा कि जिससे आपको 70 हजार रुपये मिलते हैं उनके पास ज इये। कांग्रेंस में आपके लिये कोई स्थान ही है। झठ बेल वर्रें; ग्रौर लैटर दिखा कर आप कांग्रेस को डैमेज करना चाहरे 🖯 ? आप कांग्रेस ये देतुत्व को खत्म करना ाही हैं ? यह कभी नहीं हो सकता। कभ्रे*े के* गुजरात की जनता का दिल जीत लिया है। रामलाल भाई से मैं कहना चाहती हूं कि आप ग्रब जनता थे पास जाने में डरते हैं क्योकि ग्रापने श्रन-डेमें:क्रेटिक वे से काम किया है। वहां की लम्बी हिरट्री है मैं उसमें जाना नहीं चाहती।

गुजरात में चुनाव कराने के लिये आप जानते हैं मोरारजीभाई ने उपवास किया था हमारी प्रधान मंत्री जी ने उनकी वात मानी। सन्' 75 में जब चुनाव हो रहे थे उस वक्ता ग्जरात की जनता भुख से तड़य रही थी। यह हमारी राष्ट्र नेता की महानता है कि उन्होने इस स्थिति में भी चुनाव कराए । इसके बाद आप बहमती का दावा करते हैं। कौन सी बहमती है आपंः पाम ? कांग्रेस 👉 पास तो बहुमती है भी। ग्रापने तो दूसरे इडिपेंडन्टस को अपनी तरफ मिलाया है तब एक शम्भू मेला बनाया। मैं पूछना चाहती हूं कि म्रापने ग्रपने चुनाव चिन्ह पर चुनाव क्यों नहीं रुड़ा ? ग्रापन जो ग्रनडैमोकेटिक वे से काम किया उसके लिये गुजरात की जनता ग्रापको कभी माफ नही करेगी । जनता कांग्रेंस ो साथ है, कांग्रेस के नेतृत्व के साथ है। वहां की जनता को मालुम हो गया है कि मोरारजी भाई ने गुजरात को इकोनोमिकली और सोशली 10 साल पीछे फेंक दिया है । इसीलिये वहां की जनता कांग्रेस के साथ है।

एक बात और मैं कहना चाहती हूं कि गुजरात में अब जो कुछ हुआ है वह डैमो-केटिक वे से हुग्रा है। उसमें कुछ गलत नहीं है। इसी के साथ मैं ग्रपना वक्तव्य समाप्त करती हंग्रीर जो वहां कदम उठाये गये उन कदमों का मैं स्वागत करती हूं। फिर दोहराऊंगी कि पंचायत 🤃 चुनावां भे पता चल गया कि गुजरात की जनता किस े साथ है । जयहिन्द ।

SHRI YOGENDRA MAKWANA (Gujarat): Mr. Vice-Chairman, Sir, many things have been said by my esteemed colleagues already in support of this Resolution and therefore I do not want to enter into details and bore the House. But I would like to make out certain points and also reply to two of my friends, the hon. Member of the CPI(M) who is not here now and Prof. Ramlal Parikh who is here.

177 Re Proclamation issued [22 MAR. 1976] relating to the State of 178 by President Gujarat

Thev have said, Sir, that the Janata Morcha was elected by the Gujarat public under the manifesto which they gave to the people of Guiarat and got the majority. But the fact is quite different. Here are the figures which I would like to give for the knowledge of the Members here: The Congress got 40.79 per cent of the votes wheras the whole of the Janata Morcha got only 39 per cent. Coming to the panchayat elections, my esteemed friend, Mr. Kalania has already said that we got the majority in most of the panchavats. I would like to reiterate that point and give the figures of the elections to the Assembly as well as panchayats. In terms of percentage, the Congress got 40.79 in the Assembly elections whereas in the panchayats it got 44.90. The Morcha which got 39 per cent in the Assembly elections got only 33 per cent of the votes in the panchayat elections. these figures. Sir, it is Now, from very clear that the people have not voted for the Morcha. In fact, the canvassing that the Morcha has done during their election campaign was that they will never join this KMLP. They have given a promise to the people of Gujarat that they will refrain from joining hands with this had damaged the KMLP who image of the people of Gujarat. Here is a clipping of a newspaper of Gujarat wherein it is clearly stated that this KMLP is a bhrashtachari party, that it is corrupt and it is a communal party. And that communal corrupt party suddenly party, that becomes honest and nice on the day when they wanted to take over the power.

Not only this, Shri Ramlal Parikh, while enumerating some of the works by the Morcha Government, said that the defection was started by the Congress. I would like to remind Mr. Parikh about the panchayats. What happened in the Panchayat elections he know sit well. We all know that in the Panchayat elections the Congress got the majority and in

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the majority of the Panchayats they gave money to the Congress supporters. After purchasing them they took over the presidentship and vicepresidentship of panchayats. In my own taluka, when we got 22 seats and they got only 19, they purchased two persons and got the seats of the president and vice-president there.

It was we who believed in democracy. Our President gave a message to the panchayat members: Do not use your majority against passing the budget and allow them to function. Let them work if they want to work for the people. So, in fact, we believed in democracy, not you, as you described it here.

The Members here may not be knowing the facts of Gujarat but we come from Gujarat and we know what is going on there.

Mr. Ramlal Parikh said that the Morcha Government was not getting co-operation from the Centre.

PROF. RAMLAL PARIKH: I did not say that. I said that the financial assistance that was given to us was not adequate and even whatever was given we were thankful to the Government of India for the same.

SHRI MANUBHAI SHAH: Every State complains that nothing is adequate, that the Centre is not helping.

PROF. RAMLAL PARIKH: I never said that they are not helping. I said that we are thankful to the Government for whatever assistance they had given.

SHRI YOGENDRA MAKWANA: If you say that the Centre was cooperating, it is all right but if I remember it. Mr. Tyagi or somebody from the Opposition said that the Centre was not co-operating. In fact, the Chief Minister and the Ministers themselves started campaign against Central Government, They the moved from district to district, from village to village and they campaigned against the Central Govern-

179 Re proclamation issued [RAJYA SABHA] relating to the State of 180 by President

[Shri Yogendra Makwana] ment. They abused the Prime Minister, they abused the workers and than behaved no better thev ruffians.

I do not like to use these words, but the Ministers behaved like laymen, which nobody would like.

Now, he has said that the Governor has appreciated the Morcha Government in his Address. Everybody knows that the governor's Address is written by the Chief Minister and is approved by his Cabinet. What else can we find in that Address which is drafted by the Cabinet and the Chief Minister himself? He will definitely appreciate his own actions and he will try to justify what he has done. In fact, they have not done anything. What they have done really is that they have damaged the cause of Gujarat; they have done something which was not democratic in approach. When the Prime Minissome of the ter visited Gujarat, stones at her Morcha workers threw car in Bharunch District and a glasspane was broken. A complaint of criminal act was made and a case was also filed in the court of law. Now this Morcha Government, as soon as it came into power withdrew those cases. Can we justify this action?

The other action which they took was that they gave on every crossroad a piece of plot to the RSS and Jana Sangh workers for having а hotel or a dhaba from where they could operate. Not only this, there was one Minister, Hemaban Acharya, a Jana Sangh worker, and her husband, Mr. surya Kant Acharya, who is an RSS worker. They insisted on the Chief Minister that in every police station coming in their jurisdiction—there were 26 Jana Sangh seats, they got 18 seats, one fellow joined afterwards and 6 were defeated-in all the 26 constituencies, all the PSIs and other staff should be changed and that there should be staff of their cnoice. You will be surprised

Gujarat

to know; Sir, that out of the 1300 PSIs of Gujarat, some 550 PSIs were transferred during a period of six months of this Morcha Government, What was the necessity of transferring these 550 PSIs out of the 1300 PSIs? In 18 districts there are 18 police Superintendents, district Superinten-Police. dents They of transferred 10. Was it necessary in the public interest? When they did it. they said that they were observing economy-an economy drive. This economy drive was an uneconomic drive. I do not understand how they worked and how they functioned.

I said about the police. But they did not stop there. Mr. Acharya and his Mrs. insisted on the Chief Minister that every doctor should be changed. So doctors within the 26 constituencies wer'e transferred. Why? There is also a reason behind it. This is a systematic approach of concentrating RSS people in places of importance.

The whole Home Guards and the Gram Rakshak Dal are now flooded with RSS. members. Who did it It was the Morcha Government. Take the conspiracy of Baroda. I know the details. It was I who passed on the information to the police, Mr. Ramlal Parikh may not be knowing it but I know it. I do not want to tell it because the matter is sub-judice and is under investigation. I do not want to say anything which will harm the investigation. But who were behind it? There were some people; some Old Congress, some Janta Morcha workers were behind it. And these dynamibefore they were brought to tes. Baroda, were collected at Ahmedabad at the place of one of the workers. All this will come out during the course of the morcha investigation Therefore, I request the Home Minister that the enginery should be handed by the CBI and not by the local police because the local police is influenced by them, they are their people, they are their officers, who

Re Proclamation issued [22 MAR. 1976] relating to the State of 181 by President

were specially brought there and posted for this job. Therefore, I personally request the Home Minister, through you, Sir, that this inquiry should be given to the CBI and not to the State pulice. Some of the banned institutions like the Anand Marg and the RSS are in full flood on Gujarat. Opposite to my house, there is a playground and RSS rallies are being held every day. They come their with lathis, in their uniform and hold the rally. There was no emergency in Gujarat. No steps have been taken during all these six months. What they have done during these six months is to give liberty to the anti-social elements and they have concentrated on their capturing power only. They have nursed places from where they can again return to the Assembly and to Parliament.

Sir, the Janta Morcha Government has crumbled under its own weight as rightly described by Shrimati Kumudben Manishanker Joshi. It would have functioned for some more time, we would have allowed it and we would not nave voted against it if they would not have got under the influence and pressure of the Jana Sangh. But the Chief Minister was so much pressurised by the RSS workers that he worked as directed by them. The real Home Minister was Mr. Keshubbhai Patel, the dc facto Home Minister, the de jure Home Minister was Mr. Popatlal Vyas, All the files were routed through Mr. Keshubbai Patel and he changed history sheets of almost all the files pertaining to the RSS. During the Surat election. I brought it to the notice of the Home Minister and asked, "Why do you give these files to your colleague, Mr. Keshubbhai Patel?" He is now the president of his party and all the files were routed through him and the records were changed. Now, Sir, as we all know the Morcha Government has gone and it will be on the record of history that such a Morcha, such, an unholy alliance, will never work in this country.

182 Gujarat

The people of this country are for unified leadership and collective leadership and for the leadership of the Prime Minister, Shrimati Indira Gandhi. Sir, I would not like to repeat many of the things which have been already described by my esteemed colleagues here. Therefore, with these words, Sir, I support the Resolution moved by the hon. Home Minister approving the proclamation issued by the President under article 356 of the Constitution. Thank you,

THE VICE-CHAIRMAN (SHRI LOKANATH MISRA) : Mr. Kumbhare would you insist on speaking?

SRI N. H. KUMBHARE (Maharashtra): I would take only two minutes.

THE VICE-CHAIRMAN (SHRI LOKANATH MISRA): All right.

SHRI N. H. KUMBHARE : Mr. Vice-Chairman, Sir I rise to support the President's proclamation and the Resolution seeking approval of the same by the House. I do it on behalf of the Republican Party. Of course, the Republican Party is a very small party in the State of Gujarat but none be less. I would like to express the sentiments and reaction of the poor people in that State

It was really a day of deliverance for the poor people because they felt that the Janata Morcha, by and large, represented the affluent society, the monied people, the capitalists and exploiters. Therefore, poor people are extremely happy that the Janata Morcha has been dislodged from office. The proclamation of President's rule in Gujarat was the only course open for the Central Government when there was no party or front which could give a stable Government in that State. Why could the Front Ministry not give a stable Government to the State of Gujarat? The answer is obvious. There was no ideological base which brought the different parties together in what is

[Shri N. H. Kumbhare] known as the Janata Morcha. The different parties made a common cause only for the purpose of keeping the Congress out of power. Such an approach could not give the required strength to the Front having diverse ideologies. These parties could not remain intact and failed to function as an integrated organisation. Such alliances are undoubtedly unholy alliances with the sole motive of capturing power by hook or by crook. Alliances of such type do not represent a healthy political development, if not a dangerous trend. The Front did not ensure an integrated approach to various problems of the people. There were various pulls and as such, there was no possibility of faithful implementation of Government policies. These events in Gujarat are an eye-opener to the people. They have learnt that it was a mistake to vote for a front of this type, consisting of parties having divergent ideologies, which was unable to give a stable administration to the people. Sir, I will give on'e example to show how the Front, comprising parties having different ideologies, different approaches and with no common base whatsoever, functioned—the example of fixation of minimum wages for workers. The Front did claim that they had taken steps in pursuance of the 20_ point economic programme and revised the minimum wages for the agricu¹tural labour. They have claimed that they had fixed Rs. 5 or Rs. 5.30 as the wage per day. But from my own personal knowledge, I had **c**an say that even though they notified the wages, they have failed to implement it. I have not seen a single place where the Government has been in a position to secure implementation of the revised wage rate. What I want to submit is this. In such a front, having parties with different ideologies, there is no homogeneity as such. Even if they agree to accept a certain policy, but if one of the constituents does not like that, then he will **rever** be faithful to implement

the policy. Therefore, the poor people are really happy that such a Government has been dislodged. With these words, I support the Resolution.

SHRI K. BRAHMANANDA REDDI: Sir, I wish to express my thanks to all hon. Members who participated in this discussion. I feel particularly grateful to the CPI's Shri Yogendra Sharma, the Republican Party's Shri Kumbhare and my friends on my side like Shri Manubhai Shah. Shrimati Kumudben. Makwana, Shri Shri Mahida and Shri Kalania for their valueble support.

Sir, all of you would have occasion to go through the report of the Governor which is a short one and it explains to you how the Government was formed and how it fell. There fore, let me say at the very outset that the Government has not been felled, but it fell.

Shri Tyagi, while speaking, tried to show that it was toppled. Even Shri Babubhai Patel or Shri Parikh did not say that. Therefore, there is no point saying that it has been toppled by anybody or anybody was responsible for defeating it on the floor of the House.

Sir, the Govrenment fell because of its inherent weaknesses and inherent contradictions. It need not be said again because many friends have said it. The people in the Front were pulling in opposite and different directions without giving the Government of the day a policy or programme which can be pursued with determination or vigour. We have seen this experiment in 1967 in many places in India. Of course, friends on the opposite can try to blame the Congress by saying that this party was responsible for defections etc. No. I would like you to look at it from the point of view in which it has to be looked at. You may try to score a point here and there by saying that the other

185 Re Proclamation issued [22 MAR. 1976] relating to the State of

parties have caused defection or somebody else did something. But if you go to the root of the matter, you will have to come to the conclusion that for parties to come together and run a Government, unless they have а definite policy and a programme of action in which all of them are conscious partners, it would be difficult to carry on a Government like that for a long time. Sir, you would have seen that this Janata Morcha Government or this Janata Front Government is more united in its desire to keep the Congress out of power or in its antagonism to the Congress or in its desire to keep itself in office. Therefre, Sir, I would like the honourable Members of the Opposition to consider this point coolly. Please do not try just to score a point over the Congress just because it happens to be a big organisation. Now, Sir, you would have seen in the history of independent India that whenever the people felt annoyed at the way the Congress had done here and there or whenever they were subjected to a lot of difficulties because of lack of a better administration or for some other reason, it might be that in a fit of anger they might just try to vote against the Congress. But it does not mean that they voted against the Congress and voted in favour of the other parties or gave their support to them or to their policies basically believing in their policy or programme. If we do not understand this it is wrong and if at some point of time the people, in a fit of emotion or in a fit of anger or on account of some justice having been done to a particular place or area, vote for some other party, it does not they basically believe in mean that the policies or programme of that group or party. It means only that they have shown some resentment against what has been done by their organisation.

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SHRI MANUBHAI SHAH: Yes.

SHRI K. BRAHMANANDA REDDI: Now, some friends could try to say something. My friend from the CPM-

Gumrat

Shri Viswanatha Menon is not here at the moment- was trying to wax eloquent about democracy and all that kind of thing. Here also, Sir, I would request the honourable Members in the Opposition in particular to look within. You think that if you make people defect, from the Congress and then are able to form a government. then it is all right and you give a certificate. A certificate of good conduct comes not only from the local area, but is also given on the floors of the Lok Sabha and the Rajya Sabha On the other hand, if some friend honestly differs from the programme which has been followed by a particular Janata Morcha Government and he tries to defect, you say, "Oh. that is all criminal; it is bad conduct. The Congress people are encouraging defection". This kind of trying to throw the blame on the Congress and this kind of trying to find fault with the Congress and not trying to look within will be a bad thing for them and, in the future also, it will not help them if they do not try to correct their thinking in this regard.

PROF RAMLAL PARIKH: Sir. Ι would like the honourable Minister to know that the Janata Morcha has never approved any kind of defection. We have never said that just because we defect it is right and if others defect it is bad. We have never said that.

SHRI HARISINH BHAGUBAVA MAHIDA: But they have done it.

PROF. RAMLAL PARIKH: But that is only your allegation. I want to say on bebalf of the Janta Front that it has never approved of any defection, whether it is in the Congress or in any other party. I entirely agree with the Minister when he says that defection is bad from any side. We have said that defection is bad and we have never approved it,

SHRI K. BRAHMANANDA REDDI: It is all right and it is very good.

186

[Shri K. BrahmananJa Reddi] But keep it up. But the point is that we are all interested in democracy and in the proper functioning of democray. What I want to tell you now, is that if there is a lapse on our part, certainly it is up to you to point it out to us. But all the time you are saying. 'You are causing defections you are not for democracy', and so on, as if you are for democracy. For instance, did my friends, Mr. Parikh and Mr. Tyagi, say a word against what happened in Gujarat in January and February, 1974? And ...

SHRI MANUBHAI SHAH (Gujarat): Not so

SHRI K. BRAHMANANDA REDDI: If you had said that, then certainly I would value your advice now . . . (Interruptions)... If you had done so in time when violence was happening, If MLAs are insulted, if poor Harijans and Girijan MLAs are being ill-treated and beaten and all sorts of indignities are heaped upon them, you do not say a word. On the other hand, you encourage that kind of thing and then you come and plead for democracy and all theories of democracy. With what effect? Can you convince me? Can you convince anybody? For instance, take the example of violence that has occurred during elections. I am telling this from my own experience. I have been fighting elections not only in independent India but also in pre-Independent India. Show me one occasion when the Congress has disturbed any Opposition party's meeting... (Interruptions.)

AN HON. MEMBER: Never.

SHRI K. BRAHMANANDA REDDI: Whenever elections come, emotion is pumped into the situation. All kinds of violence happen. Stones are thrown. Meetings are disturbed by various other methods Do you mean to say that the Congress Government has no power to deal with such people? Do you mean to say that it is a part of democracy for the Opposition parties to violent and disturb others meetings? Have you done any-

thing to encourage a mature thinking amongst the people of India? From election to election people must grow. They must be able to understand even intricate issues. They must be able to judge. They must be able to decide. Are you enabling them to decide on wider issues, except involving them by stone-throwing, involving them in some emotion trying to snatch their votes? and These kinds of things wont work. I would wish all the Opposition parties to realise that the rules of the game must be played if all of us are interested in the survival of democracy and the rule of law. Not only small meetings, even the Prime Minister's meetings were disturbed. Even her car has been attempted to be stoned

SEVERAL HON. MEMBERS: Shame, shame . . . (Interruptions).

(Interruptions).

SHRI K. BRAHMANANDA REDDI: Bv these kinds of things you the public. You are misleading worng. the are putting them on path. That should not be done, in my opinion, Sir. All of us living in a democracy must avail ourselves of the handful of opportunities to preach to our people, to tell them what our party is, what our programme is, what we intend to do, how it benefits them, and so on. Let them hear and judge for themselves. Basically, it means that you have no confidence in the people. This is the main difficulty of yours. Confidence of the people does not come by this kind of conduct You may work for hundreds of years like this, I may tell that conyou, but will never get fidence. Our people may be poor, our people may be uneducated, but they are very shrewd. Our voters are better voters than any other demo-(Intercratic part of the world.. ruption). They know which party is good and which party is not is good, which is promising and which is not promising, who can fulfil the promise and who cannot fulfil the promise. We, are thinking in our ivory towers that they are all fools: and they are guided by us. Not so

189 by President

What has happened after so much of violence in 1974? In fact, I may tell you, Gujarat started this business And I am sorry to say this. I have great respect for the people of Gujarat ... (Interruptions.) I have great respect for Gujarat because it is the land of Mahatma Gandhi and Sardar Ji. It is not that I don't respect the present generation. But the point is that the functioning of destabilisation forces started from Gujarat. I do not want to quote anybody. I can say that Jayaprakash Naryan Ji said, "I was groping in the drak: Gujarat has showed the way'.

SHRI YOGENDRA SHARMA: The slogan was:

ा जाजान हन-को है, ∈ुर की बारी उु।'

SHRI K. BRAHMANANDA REDDI: Therefore, you tried to extend to other areas the experiment which unfor unately paid off in Gujarat. Naturally it had to be nipped in the serious bud before it took a very turn. Sir, if you look at the last elections in Gujarat, as my friend Mr Makwana said, the Congress got 40.7 per cent of votes and the Janata Front including CONG (O) BJS, BLD, Socialist Paty and R.M.P. all put together, got only \$55 ner cent of votes. Therefore, as you know, with all the violence and the climate or atmosphere which was created bv Morarjibhai's fast, etc. etc. the people of Gujarat were not with the Party Janata Front. The Congress secured 75 seats, one seat more than the main parties like CONG(O) and Jana Sangh put together. Still we were not anxious to form the Government. We did not approach the the Governor saving that we were single largest party and, therefore, should be allowed to form the Government. You formed the Government and ran it acording to your best likes. We gave you support. We

Re Proclamation issued [22 MAR, 1976] relating to the State of 190 Gujarat

have not done anything in spite of the fact that after the promulgation of emergency, everything that should not happen did happen in Guiarat. The Chief Minister and the other Ministers were openly saying that they were against the emergency and in the name of civil liberties, as Mr. Yogendra Sharma has said, so many things had happened there. Clandestine literature was coming from that area. It was a sanctuary for the activitists of all the banned organisations. No effective action was taken even activist and against any smugglers and law breakers, if I may say so. The Tewenty Point Fogramme was, of course, ignored. In fact, there can be no difference of opinion on the inplementation of the Twenty Point Programme. It is a national programme announced by the Prime Minister and that programme is intended to benefit the poorest of the poor. As I have said on several other occasions, it is a new deal for the poor and for the weakest in society. Even the programme had no place in Gujarat.

Sir, J am not talking of presonalities. Babubhai may be a simple man. I have regard for him. But simplicity is different from administration There were so many things. I do not want to go into all that But the point is that you did nothing to create confidence among the people. On the other hand, even the weaker sections and minorities like Muslims and Harijans were feeling insecure. You know that in one of the Consultative Committee meetings of the Home Ministry here, the whole meeting was taken up by the friends of Parliament to focus the attention of the Government on the insecurity that was there in Gujarat for the minorities.

Sir, no development Therefore, effort is made. And your constant complaint against the Central Govdoes not exist. I am ernment telling you. I was a Chief Minister

191 Reproclamation issued [RAJYA SABHA] relating to the State of 192 by President Gujarat

[Shri K. Brahmananda Reddi]. myself and I know also what I said against the Central Government now and then. Therefore, Sir, it has a value in the sense you are fighting for your State, you are fighting to the best out of the Central get Government. That is excusable. But beyond a point, you should not go. And you must know the limitation. That is the point. You must know where to slop. If you think that people are fools, and because you say that the Centre is not giving money and the people believe it and support you, I say, that is a wrong way of looking at things. If you have a specific grouse, a specific complaint io make, certainly you can make it, and you have a right to make it in a federal set-up. You can make it. You can make it but not in the streets of Ahmedabad. That does not help you. There is nobody to help you there. Make it to the Central Government, if you have a legitimate case. Bring it to the notice of the Prime Minister that some discrimination is taking place. Certainly, you have a right to do so, and the Prime Minister will certainly look into it. And if there is anything like that, certainly she will do everything to correct it.

Sir, you have seen, apart from those elections of June, what has happened in the district panchayat elections and taluk panchayat elections. Again, the same story was repeated. People in greater numbers voted for the Congress because they were disillusioned with this Government, with the functioning of this Government, and with the policies of this Government. just now, my friend Mr. Kumbhare, has mentioned how it was a Government of the vested interests, how the poor people were feeling that it was not their government. What worse condemnation can there be in a democracy when a great majority of the people feel that it is not their Government? I am telling you this so that you may try to make some introspection, make some thinking on the matter.

Sir. I do not want to go into many other matters. But so far as the recovery of the dynamites at Baroda is concerned, you know that my friend, Mr. Manubhai Shah,, has made a strong plea, and Mr. Makwana also has just now said that in view of the fact that it has larger ramifications. wider arena. and maybe, many intereseting names may come out, I cannot just now say and I do not want to say though I have some information, but the point is that a matter of this magnitude . . .

SHRI YOGENDRA SHARMA: If the hon. Minister has some more information, why should he not share it with us?

SHRI K. BRAHMANANDA REDDI: Sir, the State Government has also made a request that in view of its countrywide ramifications maybe, beyond that, and I do not know—it i_s better that it is entrusted to the CBI. And I may inform the House that orders have been passed to entrust it to the Central Bureau of Investigation.

Sir, so far as the defections, etc. are concerned, my friend, Mr. Om Mehta, has answered that point. This is coming up. This is one hackneyed subject that often comes up on the floor of this House or the other House. But one thing I want to tell you. I told you earlier also. Defections have to be condemned. Agreed. But don't think that if people defect to opposition, it is good, and if people defect to somebody else, it is bad. That assumption is bad. Therefore, in our federal set-up, there is a place even for a party or for some parties together to run a State Government. No objection. In spite of the fact that a Government is run by opposition, they have to conform to certain national yardsticks in several points of policy and administration. If they think that they have got the Government in their hands and therefore they can go off at a tangent and somebody can indirectly plead for a cessation and somebody can

Re Proclamation issued [22 MAR. 1976] relating to the State of 93 by President Gujarat

to against the Central Government, ll those kinds of things will not elp. Whether it is constitutional or otherwise, that is a different matter. It will never help. It has never helped anybody in the past. As Mr. Manubhai Shah has said and as said in the beginning, these regional parties sometimes come to the forefront on account of the anger of the people or something like that but they are not real parties in any sense of the word and therefore, even there. Sir, after all the administration should be for the benefit of the people of the area concerned. And, if that is neglected and if that is ignored and you just indulge in polemics, just some sort of political polemics, it does not help.

Now ,Mr. Parikh, you should know and, I think, you must be knowingthere is no denying the fact-that Mr. Babubhai was under heavy pressure from the Jan Sangh. I do not want to give figures but if in a period of few months five hundred odd sub-inspectors of police have been transferred and if quite an appreciable number of people in the department-Health depart-Health ment people are most inoffensive and they do not do any work at all, I am orry to say that; not that they are ot doing any work, they do some 'ork-are transferred, do you think hat the administration can go on? 'he very fact that Mr. Babubhai has innounced taxation proposals to the .une of Rs. 32 odd crores and hardly a day passes by when he does not beat a retreat, shows that he has got panic and which Chief Minister can run a Government on panickly beaviour?

MANUBHAI SHAH: That SHRI vas the last straw of the camel.

SHRI K. BRAHMANANDA RED-, DI: That shows that he has con-I am not condemned himself. demning him here. This country has to be governed on proper lines. This country is very big and even a State in this country is fairly big except

194

some small States in the North-Eastern part of the country. For instance, U.P. is of the size of Japan. In many States there is a population of 45 million, 50 million and like that. The administration of this country or of any State in thiscountry , with its complexity and diversity, cannot be carried on by simply carrying something is one's hand and travelling third class. I everybody want to be simple. Gandhiji has taught us to be as simple as possible. We are trying to show that their action amounted to showiness. Ostentatious type of living is another thing It does not mean that a Gujarat Minister living in Ahmeshould walk up and dabad down Gandhinagar morning and evening and do no work. I do not think that administration. He may is be a simple man, I have all respect for him. Therefore, Sir, we have to think how best to administer for the benefit of the people and if we fail in that, that will be condemning ourselves. There is no use finding fault with the people. People deserve all praise for the very shrewd way in which they act.

Finally, Sir, I would say that it is up to us, up to the administration to see how they can make the administration clean and attend to the implementation of the 20-point programme. It is up to us to see how the people in the area, the Adivasis, the tribals, the minorilies, the Muslims etc. are treated and how they can be inspired to have more confidence in the functioning of the Government. So far as our anxiety to form a Goveinment is concerned, you must be aware by now of our conduct earlier and now that we are not too anxious t_0 run and form a Government. It depends upon the situation. Stability is more important and what we can do in a stable administration and in a stable Government, to the people, is the thing which matters most. Therefore, Sir, all these points will be taken into consideration and nobody is in a hurry. Thank you, Sir.